#### DISCUSSION ON THE WORKING OF THE MINISTRY OF INFORMATION AND BROADCASTING.

SHRI NAND KISHORE **BHATT** (Madhya Pradesh): Mr. Vice Chairman, the information and Broadcasting Ministry has a very important role to play in the all-round working and development of country. Through the mass media of radios, television, films, newspapers, etc. it has tt» prepare the people in their march towards our cherished goal oi democracy, socialism and secularism. Radio and television have immense potentialities as major media of communication in our national development, rural development, rural and urban alke. Small radios and transistors have brought about a revolution so far as people's inquisitiveness and desire to know more and more are concerned especially about artscience, music, literature and everything around that. They have developed in them a taste for music better and entertainment which the common folk otherwise do not get except through occasional film shows or village entertainments. Ra-- ">s and small transistors are not only mei.ns of entertainment, but they are means of information, means of communication, means of education and means for knowing and getting knowledge from all possible sources.

Mr. Vice-Chairman, Sir, it is good that the Government has withdrawn the annual licence fee in the case of small radios and small transistors. I think it would be better if they are taxed only once, even in the case of bigger sets when perchasing.

Mr. Vice-Chairman, though television was introduced about 15 years ago, it is still limited to a few centres in the country. It has still to go a long way. Its programme is dull more or less and requires more thinking and understanding of the tastes and liking of The people. Except occasional programmes, there i= no much attraction for the television. It gives dull and routine items. I have no desire to enter into the controversy

of colour T.V. versus black and white TV. But I fully endorse and I feel that there should be expansion of T.V. 'into a big network so as to reach the remote villages. This is a must and it should be given top priority. The-assurances of the Minister are there and we look forward to the early utilisation of the International Institute for providing satellite based T.V. communication to the rural areas. Before this comes about, i would urge upon the Government to provide more T.V. Relay Centres as early as possible. T.V. Centres have to be provided at stations from where there is demand for them, especially at the capitals of various State Governments. Here, I would like to mention the case of Bhopal and Indore where regular agitation is going On for installation of T.V. Centres.

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Mr. Vice-Chairman, Sir, wi> hope that a network of T.V. Relay centres all over the major areas with full utilisation of the P & T micro-wave communication system will be set up sooner than later.

Mr. Vice-Chairman, Sir, films are again a powerful weapon of communication, social education and national 'integration. It should not be left in the hands of a few rich people because the advantage from it is being taken by black-marketeers in a number of cases, by smugglers, by speculators and by all those who have got black money with them. They usually play with the cheap sentiments by exhibiting dirt and filth and misguide our young boys and girls. However, a new trend is coming up dealing with social problems and creating a n&w awareness among the people with bias towards- our social goals, communal harmony and towards developing the spirit of national integration. The anarchic conditions prevailing in the film world are also a cause for concern to everybody. This is an industry with a lot of potential and it is not just a show business playing with the tender sentiments of the people and minting money. It is an instrument by which the people can fce

educated and a 1 awareness can be created and a *Lot* of benefit can be passed on to the people.

Sir, the distr butors are another factor who are responsible for creating a mess in the film industry. They are the main financiers and they purchase films everi before the films are made. They in: ist on sexy scenes in the films, the y- insist on cabaret dances, war scei es, scuffles, fist fights, etc. which make our young people an easy prey to su h sentiments. There is need for encoi ragement of the right talent. There is no dearth of talents in this country. India has the best of actors, best of actresses, best of technicians, best of photographers, best of sound engineers and the best of directors. Under these circumstances, Sir, it is a question as to why these people are not given the encouragement due to the oi. It is time for all of us to rise above petty selfish and parochial intere its and do something for them.

Sir, it is a har, py augury that a new Corporation has been started by the merger of the Film Finance Corporation and the Irdian Motion Pictures Export Corporation. hoped that it will usher in an era of promotion and development of good and whole some cinema wth involvement and cothe operation of the film industry as a whole. Sir a Working Group on the National Fi m Policy was set up by the Government in May, 1979 to study the present state of the film industry in are; s such as production, distribution, exhibition and taxation and to suggest a national film policy which would help in the growth of the film industi v consistent with our social, national and economic goals. We are anxious y looking forward to the report of ti is Study Group. Sir, the reconstituti n of the Press Commission is a vei y happy development. Inclusion of re >resentatives from the commercial sidr and talented journalists has been done with a view to introducing a dynamic outlook in the recommendation? of the Commission. Sir, it is a happy thing that weightage

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has been given to the representatives of the language Press and it is hoped that the reconstituted body will complete its work by December end this year and submit its report. The medium and small newspapers, Sir, in different languages are playing a great role in educating and mobilising public opinion in a healthy way. But they have to struggle a great deal where they have to work independently. They lack financial support and it is proper that thev are given all possible encouragement. Diffusion of ownership of newspapers and delinking therft from the big industries and the big influential business bouses are issues which must be gone into a depth for the growth of healthy journalism. Sir, T have got a word to say about the staff and artistes of the All India Radio and the Door-darshan. Sir, a word about those working behind the scene and who make the AIR and TV a great source of education and entertainment by providing good music, play, talks, etc. They include producers, literacy figures, musicians, artists, script writers and a host of others from diff-rent parts of the country representing different languages.

Vice-Chairman, Sir, dependence it was a good decision to bring about this new change in the true tradition of our national aspirations. But what about their service conditions? Gradually, most of the talents which were recruited by the All India Radio have left. This is the time to study reasons for this. There are no equal opportunities of promotion, better scales of pay, etc. Sir, we all know that bonus is an item which is being paid to almost all the Whv should employed people. artistes and staff of the All India Radio and Doordarshan be deprived of bonus? What was true in the days of Bokhari goes on today. Nobody tries to think why Sardar Patel introduced new change in the All India But it is forgotten. It is preindependence Bokhari trend that unfortunately rules the AH India Radio, so far as the service conditions of the

[Shri Nand Kishore Bhatt] atari are concerned. Sir, it is most ridiculous. Artistes still continue on the same contracts. No pay scales, no promotion, no confirmation. That is why there is a great dissatisfaction and resentment among the staff. The Air Staff and Artistes' Association and AIR Programme Producers' Association have given representation after representation, but except oral assurances no concrete progress seems to be in sight. Hon. Minister, Shri Vasant Sattae, was once upon a leader of the Staff Association and the Deputy Minister in the Ministry has been Labour Minister. Sir, it is only proper and appropriate that these leaders who have been trade unionists and champion of exploited and suffering people, come forward and give justice to the employees of the All India Radio and Doordarshan.

Sir, I will say one word more and conclude. Sir, one of the most important features in the Report which comes to our notice is that the new Government has taken positive steps in its continued policy to play a leading role in the working of the Press Agencies' Pool of Non-Aligned countries and the setting up the Indo-Ameri-can Joint Media Working Group. I am sure. Sir. that trie thrust with which the new Government has started to take the process further would be welcome, and I give them all my compliments and congratulations.

Thank you, Sir.

SHRI S. W. DHABE (Maharashtra): Mr. Vice-Chairman, Sfr, the Report on the working of the Information and Broadcasting Ministry is really disappointing. It sfttarts with saving that it is charged with the responsibility of keeping the people of the country informed about "our policies, plans and programmes". Sir, the All India Radio and Doordarshan are not the agencies merely for propagating the policies and plans of the Government.

Sir, we are a democratic country and whosoever may be in power, we

are expected to further the cause of democracy and democratic institutions. Dissent, different opinions, liberty of expression and public comment are the essential ingreoients for the foundation of democracy and also for the success of democracy. In Article 19 and the Preamble of the Constitution, we have provided that we guarantee liberty of thought and expression tor every citizen. Therefore, Sir, there must be a radical change in the policy of the Ministry. It will, otherwise, become an instrument of arbitrary and dictatoirai expression of Government policies. No doubt, the Government policies have to be explained. But in this important media which moulds public opinion, ybu cannot give experession only to Government policies and programmes. Although this Ministry has a trade union leader at its head, there is not a word about industrial relations or labour relations in the report. I had thought that something will be said about it in this report which is up to 31st March, 1980. These relations are very unhappy. Mr. Bhatt made a passing reference to it because he was speaking from the other side. When 80 per cent of the Central Government employees in Defence, P&T and Railways are paid bonus because they are commercial organisation, I do not understand why these employees working here should be denied the right of bonus? I hope he will put this point of view before the Cabinet and the Government forcefully and see that the workers get bonus, job security and decent pay. It is unfortunate "that in some Ministries such as Civil Aviation, Tourism and this Ministry, the salaries are low and because of this talented people leave the jobs because there "is no bright future.

#### [The Vice-Cliairman (Shri Sawaisingh Sisodia in the Chair]

Artistes are treated as part time artistes. It is taken for granted that they will be serving temporarily and on part-tim« basis. I need not tell the Minister concerned about the importanct of iob s\*>>«rity

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and satisfaction. If the service conditions are not good and there are no terminal benefit:, any undertaking, whether it is Information Ministry or any other Mrnistry, cannot keep good person in service. I would, therefore, like him to consider this thing seriously and "to give a thought to the pay structure and pay scales of all the employees working in this Department. The labour relat.ons find no place in the Report, theu .[h he has detailed many small and ordinary achievements in the whole Rei art.

Another aspect about which I would like to draw his attention at this stage is that he should improve the calibre of training not only in this Department but m the whole newspaper industry. It has been stated in Chapter 12 that the Indian Institute of Mass Communication held workshop for journalist teachers in this country. I was very happy to see this. In this country, we expect a better standard of communication, improvement in the journalistic stam, ards, improvement in knowledge and < xpertise etc. without providing adequate facilities. There are so many news agencies and so many other journalists working on the newspapers and comparing to the last the work done by the Indian Institute of Mass Communication is not sufficient. It should be expanded and the universities should be asced to train people in this field in largo You can take up Nagpur number. University or some other universities can provide degree courses a id diplomas for journalism. But the time has come when they should ha<sup>1</sup> e specialised courses, courses not only for journalism but also for television and other disciplines. And post-gradufte courses in journalism should be ntroduced in this Institute. I hope he Minister will take an initiative in this matter to use this Institute, which s an institute of available to communications, an- agency Government to introduce the postgraduate courses for the training of journalists and advancing their knowledge.

Sir, another .; spect which I would like to touch at I his stage is this. What

is the criteria of opening television centres? The Report says that at seven places, there are television centres. And there is a programme in the Sixth Plan to include Ahmedabad, Bangalore and Trivandrum. At present, it has covered a population of 832.1 lakh out of which 481.6 lakh is rural and 350.5 lakh is population. Sir, this communication urhan media is very niggardly used. My good friend, Mr. Sathe, has made a statement in Nagpur that television will come to Nagpur. I find that there is no mention of Nagpur in the Sixth Plan. It will not come till 1986 as the Sixth Plan covers from 1982 to 1986. So, what I suggest is that the criteria have to be found. One criterion was found was opened at Raipur that it should be near the tribal area. At this stage, I would like to specially plead for Nagpur because in the near about region, very large tribal populations are there. And if can be used not only for this region, not only for a part of Maharashtra i.e. Vidharba but also for a past of Madhya Pradesh and Andhra Pradesh. Therefore, I would say that the Minister should consider and fix the criteria for opening the television centres. The other thing about which I would like to say at this stage is the programmes for linguistic And I must complement the minorities. Minister if the statement is correct that Indore All India Radio is going to have Marathi programmes. Sir, in Jndore, Bhopal, Ahmedabad and many other places, there are Marathi-speaking people. In Nagpur itself we have got people from Bengal and Andhra Pradesh. And in every State, you will find a linguistic minority. But very less attention has been paid by the All India Radio to have programmes for the linguistic minorities. I suggest that a comprehensive plan should be prepared so that linguistic minorities residing at a particular place have some programmes in their languages. not daily, at least in a week, some programmes should be there for them.

Sir, another question that comes to our mind when we think of this Ministry is the journalists and the wage board. Sir, the history of journalistic

[Shi\* 6. W. Dhabe]

legislation and the wage boards for journalists is not a very happy one, and that is intimately connected with the advertisement policy of this Government. In the country, Sir, there are newspaper managements who had not even implemented the recommendations of the First and Second Wage Boards. The journalists are not paid at all according to the pay scales recommended by the First and "the Second Wage Boards. But still they get a lot of advertisements. And they are more eager to receive the Minister and publish those photographs. But, when the question of implementing the recommendations of the Wage Boards comes, either they will not pay or the journalists have to go to the courts. And the Minister is already aware of the arrears in the labour courts. And, Sir, there are newspapers like the 'Nav Bharat' of Nagpur who have not yet implemented these Wage Board recommendations.

Sir, i would like to say in the Act of 1955 which relates to the journalists, there are many defects. For example, section 17 of the Act says that only dues under the Act can be recovered. That relates to gratuity and retrenchment only. And the workers have to go through the entire procedure under the Industrial Disputes Act. 1947. Section 12 of the Act gives power to the Government about the wage boards to make orders on their recommendations. The Government has also the power to modify the recommendations made by these wage boards and only after the order is passed, money becomes payable to employees under section 13 of the Act, (Time bell rings).

Sir, it is an important subject.

VICE-CHAIRMAN (SHRI SAWAISINGH SISODIA): But only 21 minutes have been allotted.

SHRI S. W. DHABE; I speaking within the time

VICE-CHAIRMAN (SHRI SAWAISINGH SISODIA): You have already taken ten minutes.

SHRI S. W. DHABE: Sir, what happened is that the Palekar Tribunal was appointed, assessors were there and interim relief was given by the Go'vernmenit. An orden was passed. But that interim relief was not paid by the management to the workers. They went to High Court and got the stay order. Then the Union Government moved the Supreme Court that because the cases are pending in different High Courts, all of them should be brought in one court and an application was moved in the Supreme Court. For the last one year the application given for transfer is pending. Nothing has moved in the Supreme Court. Even the interim relief which was granted by the Palekar Tribunal has not been given. The Employers created difficulties, challenging the assessors status. The Government has made a new order amending the Act and it has been said that the Palekar Tribunal will give an award within the next 15 days, and send his recommendations.

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My suggestion to the Minister and the Ministry is that whatever steps you have to take under Section 12, modifications etc. recommendations, made and finalised by the Government, must be implemented by all the newspapers. And, it should be the cardinal policy of the Government that if they do not implement the award or the order of the Government then at least advertisements should not be given to them and they should be blacklisted so that this phenomena of working journalists not getting justice even after the court's order does not continue for ever. Otherwise, Sir, people will lose faith and the working journalists will lose faith in adjudication.

Sir, these are all questions which are not very much discussed in this Report. Now I come to the point regarding delinking of newspapers from industrialists and big business. Sir, it is not only newspapers that should be delinked, the news agencies should also be delinked. The advantage is taken of the news agencies by big newspapers by paying small rates of subscription. When the question of workers' demands comes, nothing is done.

If you have a lo< k at the list, you will see that it is bij business men who are associated with the PTi and the UNT and other agencies. The working journalists have no place on them. Workers particir. ation was so much commended by the Prime Minister at the Labour Ministers' Conference. Let us make a begirning. At least in the boards of direct >rs of the PTI, the UNI and o'her ews agencies the representatives of the employees or seniormost work ng journalists should be included so liat they will have a say in the management.

Sir, we are talking of the freedom of expression and freedom of the press. Fortunately the Minister is here. It has been stated here in the morning by my colleague that instructions have been given to the UNI and the PTI that reports about rai e cases should not be given publicity o that they should not be given wide publicity.

THE MINISTER OF INFORMATION AND BROADCASTING AND SUPPLY AND REHABILITATION (SHRI V. P. SATHE): I thi ik it is better that at this stage itself I should clarify that there is absolutely no basis for what is being said. I have not given any such instructions either orallly or in Writing, at all. 80, all this canard is baseless.

SHRI S. W. ;)HABE: Sir, another matter to which want to draw the attention of the Government is about the newspapers s Jt-up. When we talk of delinking of th:.» newspaper industry, I would like to 1 now what concrete steps are being taken for the same. Delinking of newspaper industry also requires sharing of expenses by the Government and therefore increase in the advertisemen rates. I would like to know what th< Government's policy is in the matter f delinking of industrial magnates fri.m the press industry so that freedom of the press and freedom of expression are safeguarded in this country.

SHRI ERA SEZHIYAN (Tamil Nadu): Mr. Vie>-Chairman, Sir, the report presented y the Minister of In-

Broadcasting, formation and to mind, does not appear to contain much information about the working of the Ministry itself. In the notes have been given to us, we find that the budget estimates for 1D80-81 Have not made on a realistic basis as compared to the previous year. For example, Demand No. 62, dealing with Advertis ing and Visual Publicity, the Budget Estimate for 1979-80 was Rs. 22.61 crores and as there has been a short fall of Rs. 2.32 crores, in the revised estimates, it has been stated that sav ing was due to delay in implementa tion of some of the plan schemes. We do not know Which plan schemes have not been implemented. The shortfall of Rs. 2.32 crores of course has been added the budget to for 1980-81. From Rs. 22.61 crores in 1979-80, it has come to Rs. 24.39. But if you look at the details, actually this amount of Rs. 2.32 crores has not gone to plan expenditure but to non-plan expenditure. Therefore, the Minister may shed some light whether they are going to implement some of the plan scheme, that have not been implemented.

In the case of the Ministry of Broadcasting, the tale is much worse. The budget for 1979-80 has been for Rs. 90.14 crores. The, budget for 1980-81 has been for Rs. 88.63 crores. There is a shortfall. They themselves accept that there is a 20 per cent increase in the prices, but there was a heavy shortfall here and the revised estimates, there is a shortfall of Rs. 13 crores which they say was "due to delay in acquisition of sites, slow progress of civil works, non-filling of vacancies and plan projects not coming up on schedule". One would have expected the budget for 1980-81 to have gone up to at least Rs. 103 crores to keep up with the financial targets, and if they wanted to keep up with the physical targets, the budget should have gone up to the extent of Rs. 125 crores. But it has been kept at Rs. 88.63 crores. I would also like to know how he is going to keep up with the work that has been planned but not taken up during last year.

## [Shri Era Sezhiyan]

An important item that has taken the heavy slash, and to my mind that is very significant is, research and training in the Demand No. 62. The : estimate for 1979-80 has been Rs. 47 lakhs and it has come down to Rs. 44 lakhs<sup>1</sup>, and for research and training on the Broadcasting side, from Rs. 62 lakhs, it has come down to Rs. 48 lakhs, and on Listener Research it has come down from Rs. 21 lakhs <sup>to</sup> Rs- <sup>I8</sup> lakhs. On the research side of television, it has come from 16.6 lakhs to Rs. 15.1 lakhs. May I know from the Minister whether he is fully satisfied with the progress of research done in these cases so that there is a heavv cutting allotted amounts. In regard to colour television, I know a colourful personality like Mr. Sathe has been talking so much about introducing colour television in this country. I would like to know whether all cost factors have been taken the this is to be into account if introduced, i understand, installing a colour television means a lot of expenditure. This should be a capital intensive programme. For example, to put up one colour television station, it requires three time<sub>s</sub> as much a<sub>s</sub> in the case of a black and white television station. A colour television set also costs three times. If it is Rs. 2,000, it will become Rs. 6,000. Hence, the proportion, the cost in the end, will be 1:9. Instead of opening a colour television station, you can open a<sub>s</sub> n;ne black and white many as television stations, keeping in view the cost of installation and so on. would like to know whether the hon. Minister has taken this into account. I would also like to know what is the policy? Are you going to convert all the black and white television stations into colour television stations, or, are you going to introduce colour television, whenever a new station is established? A clear policy from him would do well for our consideration.

In regard to the new newsprint policy, which has been announced here **and** on which we had also a half-

an-hour discussion, I do not know how far it is going to be implemented. Whatever may be laudable objectives, I would like to know from the hon. . Minister whether it is a fact, taking into account all the requirements, as per the new newsprint policy, and production, including the luantity which is to be imported, there will be a gap of 60,000 tonnes- Between the requirements and the availability, there is a gap of 60,000 tonnes. Unless you are going to make up for this gap of 60,000 tonnes, i do not know how this new policy is going to be implemented. In such a case, either the policy would not be implemented, or, there would be rampant black-marketing and you would be playing into the hands of the big newspaper magnates.

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Then, Sir, I was intrigued, 'in fact, flabber-gasted, to read a news item. This has come from such a pers; i as Mr. Sathe. I know him very v.-elL When he was in the Opposition and in the non-official benches, he 1:?.: been a very vigorous person. Bui I do not know how he has come to say such a thing. I do not know whether this is a correct information. This has been reported in the 'Hindustan' Times' of July 20th. He has said this in Bhopal. It says:

"The Minister of information and Broadcasting, Mr. Vasant Sathe, has strongly expressed himself against the wide coverage given in the Press to the incidents of rape, particularly, where the Police were involved.

This he has said in Bhopal. I think, this- is a correct information given there. If this  $i_s$  so, I am very sorry; the hon. Minister should not have said this. He says tnese rape stories are being overplayed. Is he against the stories being printed in the newspapers, or,  $i_s$  he against rape itself? If he is, going on saying these things, that these things nave become normal in this country, that thir country would suffer from these things, that these are normal routine incidents and, therefore, these need not b\* reported, then, I have nothing to gay on this.

He has also said, these are non-issues. I wou d like to know: What is an issue and a non-issue? The hon. Minister should set the tone for the country, because he is the Minister of Information and Broadcasting of the country and he should tell the journalists wh; t is an issue and what is a non-issue. Dogs he mean to say that a Ministe- attending a function is an issue and a woman being raped at Baghpat is a non-issue? I would like to know. \re these not dishouor-able and shar\efui things? Does he mean to say that a woman being deprived of he honour is a nonissue? The hon. Minister says, these are nonissues. This ia a very vital issue affecting the dignity and the honour of the entire nation. I think, you are setting a very wrong precedent, a very wrong guidelir 2, to the journalists in this country. What is a non-issue? Is the Bagpat incident a non-issue? This incident nay be small or big. But a woman is a woman. She has been dis-honoi ired. Instead of sympathising witl: the woman, you say these things r 3ve been overplayed. May i say the: e things have not been played at all? Often there is no intensified inquiry, there is no exhaustive reporting which deals with a rape or a murder. The Minister should make it clear which type of news he wants to go into the newspapers and which type of iews he wants to avoid. If he wants to avoid these things, he should better nake the law and order more tight. The provisions of the statute should be made tighter and harsher insteac of putting an embargo on the newspa tor. You should try to work it up at 1 he other end. Recently, there has beer steep rise in the cost of colour positive films produced by the Hindusta<sub>r</sub> Photo Ltd. at Oota-camund, for easons best known to the Government itself. There has been vast cor,- lption going on in that factory and tl e result of that is, the prices have increased, suddenly. The entire film industry in the south has been agitated. They have made representations to the Ministers. The Minister can very well escape by saying that this (toes not come under his purview, it comes under the purview

of the Industry Ministry. But you are functioning  $i_n$  a Government which holds collective responsibility and you should try to convince your other colleague in the other Ministry to see that these colour  $f:lm_s$  are brought down to the I'ivel of the Indian consumers.  $I_n$  this connection, I can say that those who, as actual users, are trying to import films like agfa and other marks from abroad are minting money like anything. This import should, therefore, be channelised through the Government. If the Government has got enough foreign exchange they should use the foreign exchange for the benefit of regular fium producers.

Regarding linguistic minorities, I have received some representations from centres like Hyderabad and other places where Tamilians are residing in a large number. They want some timo to be given for their language, for their music to be heard from those stations. It need not be on daily basis, but once a week at-least some time should be allotted i» those stations where a significant number of other linguistic minorities are residing. This will go a long way in bringing up the national integration and also the Doordarshan and the Broadcasting Ministry will seem to be doing some purposeful and satisfying work.

श्री विद्वन्भर नाथ पांडे (नाम-निर्देशित):
माननीय उपसभाध्यक्ष जी, सूचना और
प्रसारण मंत्रालय अपने 14 विभागों के साथ
एक ऐसा भवितशाली माध्यम है जो देश के
जनमानस की काया पंलट कर सकता है।
सारी सरकार, उसके विविध मंत्रालय, उनके
कार्यकलाप की सही तस्वीर सूचना और
प्रसारण मंत्रालय के द्वारा जनता के सामने
पेश की जा सकती है। आन इंध्या रेडियो
के इस वक्त ६८ बाडक स्टिंग सेन्टर है जिनमें
स 64 फुलथ्लेजेड हैं, 16 अ क्सिलर है
2 विविध-भारती का काम क ते हैं और

## [श्री विव्वम्भर नाथ पांडै]

2 रिले सेन्टर हैं। प्लानिंग कमीशन ने ए० ब्राई० ब्रार० के लिए छठवें प्लान में 86.50 करोड़ रुपए का प्रावधान किया है। इसी तरह से दूरदर्शन के 8 फुल-फुलेजेड स्टेशन है—श्रीनगर, बम्बई, मद्रास, कलकत्ता, लखनऊ, जालन्धर, श्रमृतसर, श्रोर छठवें प्लान में 3 नये सेन्टर खोलने की बात चल रही है। मैं क्रर्ज करना चाहुंगा कि दूनिया का हर देश द्याज जितना महत्व सूचना धौर प्रसारण को दे रहा है, दूरदर्शन स्रोर रेडियो को दे रहा है। उसको देखते हुए यह रकम जो प्लानिंग कमीणन ने सूचना और प्रसारण मंत्रालय को ए० आई० अरार० को बढ़ाने के लिये दो है, विलकुल नगण्य है। महोदय, मुझे समाजवादी देशों में अपूमने का मौका मिला है। पिछले दिनों चीन में भी महोने भर घुमने का मौका मिला। मैंने देखा कि वहां रेडियो ग्रीर टेलीविजन एक वेसिक इंडस्ट्री है। उसका उतना ही महत्व है जितना स्टील का, जितना सोमेंट का या ऐसी हो किसी दूसरी चीज का हो सकता है। चीन जैसे देश में 40 करोड़ से ज्यादा ट्रांजिस्टर्स, रेडियो ग्रीर टेलीविजन सेट्स हैं। कोई घर ऐसा नहीं है कि जहां यह उपलब्ध न हों। सोवियत रूस में इतना पावरफुल मोडियम है रेडियो ग्रीर टो० वी० कि उसको देख कर हैरानी होती है। मैंने देखा 1962 में, जिस समय यहां चीन ग्रीर भारतका संघर्षचल रहा था उस समय कई महीने मैं सोवियत रूस में था। वहां में ने वड़ी कोशिश की, जब मुझे मालुम हम्रा कि हमारी सीमाओं पर आक्रमण हो रहा है, तब मैंने कोशिश की कि भारत का कोई प्रसारण मुझे सुनने को मिल जाय लेकिन बेहर कोशश करने के बाद भी मैं ने देखा कि भारत का कोई प्रसारण मास्को तक नहीं पहुंच सकता था। हमारे ट्रांस्मीटर क्या इतने कमजोर हैं ? मैं समझता 🏋 कि उसके बाद प्रगति जरूर हुई होगो लेग्हिन यह रिपोर्ट देखने के बाद ऐसा नहीं प्रतीत होता कि हम ने कितनी प्रगति की है। क्या हक पावरफूल ट्रांसमीटयं नहीं लगासकते? ग्राखिरमास्को में बैठकरहमें भारत और चीन की सरकार के विवाद की खबर वी० बी० सी० ग्रीर पेकिंग रेडियो या वायस ग्राफ ग्रमरीका से लेनी पडती थी। यह एक इतने बड़े देश के लिये, जो भारत जैसा महत्वपूर्ण देश है उसके लिये वड़े ग्रयमान की बात नहीं है क्या ? इसनिये मैं चाहंगा कि सबसे पहली चीज तो यह है कि हमारे प्रसारण पावरफुल ट्रांसमीटर्स से होने चाहिए। क्या हमारे ऐंटीना 125 फ्ट के हैं या उससे ज्यादा हम बढ़ा सकते हैं जो हिमालय के मार्ग को पार करते हुए हम रे प्रसारण को बाहर के देशों में पहुंचा सर्के। इसके लिये प्रयत्न करना चाहिए और सूचना भ्रौर प्रसारण मंत्रालय को प्लानिंग कमीशन पर जोर देना चाहिए कि यह इतना बड़ा पावरफुल मीडियम है, इतना शक्तिशाली मीडियम है प्रचार का, उसको जितना बढ़ावा दे सर्के देना चाहिए और इस को एक वेसिक इंडस्ट्री की तरह से ग्रगर हम कब्ल कर सकें तो यह उतना हो ज्यादा लाभकारी सावित होगा। इसलिये मैं समझता हूं कि यह जो एलाटमेंट है छड़े फाइव इयर प्लान में यह नाकाफी है। इसको बढ़ाना चाहिए।

दूसरी चीज मैं यह अर्ज करना चाहता हुंकि जितना जो कुछ वह है उसके बावजूद हमारे रेडियो ने बहुत बड़ा कामसमय-समय पर किया है। जिस समय 1947 में भारत का इतिहास रक्त-रंजित हो रहा था उस समय गांधी जी की अनुतवाणी की रेडियो के जरिये सारे देश में फैलाने का काम एक बड़ा श्रेयस्कर काम था कि जिसके लिये हमको ग्रभिमान हो सकता है। इसी तरह से जब भी हमारी सीमाओं पर आक्रमण हुए, जवाहर लाल जी के प्रधान मंत्री की हैसियत से उन के वक्तव्य, लाल बहादूर शास्त्री जी के प्रधान मंत्री की हैसियत से उनके वक्तव्य ग्रीर श्रीमती इन्दिरा गांधी जी के प्रधान मंत्री की हैसियत से उनके वक्तवों से रेडियो द्वारा ही देश का भ्रोर जनता का मनोबल ऊंचा उठाया

गया है और द्वर तरह की सूचनायें देकर

तरह-तरह की उन सबरों को काटा गया जो

बी० बी० सी० द्वारा फैलायी जा रही थीं, जो गलतफहिमयां वायस श्राफ झमरीका द्वारा

फैलायी जा रही थीं जनको हमारे इस मीडियम

ने चाहे वह कितना ही कमजोर क्यों न रहा

हो, काटा भ्रौर एसने उस समय बहुत जबरदस्त

काम किया भीर देश को एक सही तस्वीर उन

तभ्यों की दी भ्रौर देश के, भ्रौर जवानों के,

मनोबल को ऊंचा किया। मैं यह इस लिये

मीडिया है उसको ग्रन्छी तरह से इस्तेमाल

करना चाहिये। स्राज देश का शीराजा विखर

सामप्रदायवादी शक्तियां, जातिवादी शक्तियां,

क्षेत्रवादी शक्तियां इस देश के टुकड़े-टुकड़े करने पर तुली हुई हैं। मैं चाहूंगा कि इस

देश की जो संस्कृति है, कम्पोजिट कल्चर

है उसकी तस्वीर देश के सामने श्रानी चाहिये।

मैं चाहूंगा कि दूरदर्शन और आकाशवाणी को लोगों के दिलों को जोड़ने के लिये, लोगों

के दिलों को मिलाने के लिये, इस्तेमाल किया

शक्तियां,

रहा है। स्नाज प्रतिक्रियावादी

कह रहा हूं कि मैं इस सदन का एक ऐसा व्यक्ति हुं कि जिसे लगभग एक हजार टाक, फीचर्स ग्रौर रानिंग कर्मेंटरीज देने का अवसर मिला है। पिछले दिनों हम ने सुना था कि वहत से लोगों को ब्लैक लिस्ट कर दिया गया। जिन लोगों को ब्लैक लिस्ट किया गया था उनको ब्लैक लिस्ट से हटाया गया है या नहीं मझे नहीं मालम नैकिन एक बात में जरूर कहना चाहता हूं कि जब तक ग्राडवाणी साहव थे तब तक दिल्ली के रेडियो स्टेशन पर, चाहे सरोजिनी नायडू पर चर्चा हो, चाहे जवाहर लाल के ऊपर हो ग्रीर चाहे गोविन्द वल्लभ पंतपर हो वहमुझ को बुलालेते ये लेकिन जब से हमारे मित्र, परम मित्र साठे साहब ग्राए हैं मेरा नान कट गया है (Interuptions) मान्यवर, मैं बड़े ग्रदब के साथ श्री साठे जी के सामने, श्रपने मंत्री जी के सामने इस लिहाज से खुलकर बात कह सकता हूं कि वह मेरे परम मित्र हैं। मैं एक सूझाव देना चाहता हं वह यह है कि उनके पास एक पावरफुल

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जाए। मैं चाहूंगा कि हमारी भावात्मक एकता दोनों मीडियों के जरिये हमारे सामने रखी जाए।

मुझे खुशी है कि पिछले दिनों बहुत ग्रन्छे काम भी हुए। सोंग एण्ड ड्रामा डिविजन ने बहुत ग्रन्छे नाटक तैयार किये। 1857 के बारे में हमने ग्राजादी किस तरह से प्राप्त की इस संबंध में, कर्नल गुप्ते के संरक्षण में, उनके डायरेक्शन में बहुत ग्रन्छे ड्रामें तैयार किये गये जो भारत में कई जगहें दिखाए गए। 'नानक नाम जहाज है' ग्रीर 'नादिरशाह' ग्रादि कई बहुत ग्रन्छे ग्रन्छे ड्रामें बनाये गये। मैं चाहता हूं कि यह काम जो है यह बरावर जारी रहे।

दूसरी चीज मैं कहना चाहूंगा कि इस वक्त देश में हिंसा का वातावरण व्याप्त है। दूसरे के विचार सुनने के लिए लोगों में धीरज नहीं हैं। वड़ी जबदंस्त ग्रसहिष्णुता ग्रा गई है। ऐसी ग्रसहिष्णुता ग्रा गई है जैसी इस देश के इतिहास में कभी नहीं थी। मैं चाहूंगा कि ग्रापका पावरफुल मीडिया इस देश के लोगों के मन में धीरज पैदा करे, विरोधी विचारों को सुनने की शक्ति दे, विरोधी विचारों को तोलने की शक्ति दे, सामर्थ्य दे। मैं चाहूंगा कि ग्राप इस वात पर ग्रवश्य ध्यान दें।

हमारा लक्ष्य है समाजवादी । देश कैसे समाजवादी बन सकता है इसकी भावना लोगों में व्याप्त करने के लिये ग्राप अपने पावरफुल मीडिया का इस्तेमाल करें। मैं ग्रापसे यह भी चाहूंगा कि ग्राप ग्रपने सिद्धांतों के जित्ये श्रमिकों, विद्धांयियों ग्रौर देश के युवा वर्ग में भीड़तंत्र के बजाय जनतंत्र की भावना पैदा करने का काम ग्रपने पावरफुल मीडियम से करें। मैं चाहूंगा कि बाहर की जो ग्राइडोलोजी हमारे सामने ग्राई है—चाहे ग्रमेरिका की हो, चाहे वैस्टनं कंटरीज की हो, सोशलिस्ट कंटरीज की हो—उसका तालमेल हमारी संस्कृति के साथ करके एक तस्वीर हमारे सामने ग्रानी चाहिये वरना

## [श्री विश्वम्भर नाथ पांड]

हम बहक जायेंगे ? एक गलत रास्ते पर चलेंगे भ्रौर देश को जैसा हम बनाना चाहेंगे वैसा बना नहीं सकेंगे। जिस तरह से समाजवादी देश फिल्मों के जरिये ग्रीर दूसरे साधनों के जरिये श्रपने देश की तस्वीर को ग्रपने लोगों के सामने रखते हैं उसी तरह हमारे देश की भी तस्वीर वर्तमान, श्रतीत भ्रीर भविष्य तीनों का तालमेल करके भ्रपनी जनता के सामने रखें जिससे **भ**तीत से हम प्रोत्साहन लें, वर्तमान से संघर्ष भीर भविष्य से निर्माण का कार्य सीखें। मैं भापसे कहना चाहंगा कि भापने जो प्रोग्राम दिये हैं वे बहुत ग्रच्छे हैं लेकिन उन प्रोग्रामों में एक खास बात को ध्यान में रखना—जरूरी है। कुछ चीजें बुनियादी होती हैं स्रौर कुछ चीजें मनबहलाव की होती हैं, मनोरंजन की होती हैं। मैं यह कहना चाहता हूं कि कैसे हम देश को श्रागवड़ासकते हैं, देश के युवा वर्गको, ग्रपने देश के युवा श्रमिकों को ग्रपने देश के कल्याण के लिये, अपने देश के निर्माण क लिये कैसे आगे बढ़ा सकते हैं यह काम आपका शक्तिशाली साधन कर सकता है। मान्यवर, फिर मैं म्रापसे कहना चाहुंगा कि इस विभाग की तरफ से जो जीवनियां प्रकाशित की गई हैं उनमें बहुत से नाम दिये गये हैं, लेकिन मुझे लगता है कि कुछ नाम नजरश्रन्दाज हो गये हैं, ग्रांखों से ग्रौझल हो गये हैं। मापने छोटी-छोटी पुस्तकों में जीवनियां प्रकाशित करने की कोशिश की है, लेकिन उनमें हकीम अजमल खा का नाम नहीं है, डा० एम० ए० ग्रन्सारी का नाम नहीं है, मौलाना ग्रब्दुल कलाम श्राजाद का नाम नहीं **है, श्री हुसन** ग्रहमद मदनी का नाम नहीं है**,** मौलाना महमूदुलह्सन का नाम नहीं है। म्राप जानते हैं कि इन लोगों का कंट्रीब्यूशन हमारे देश की आजादी में किसी से कम

नहीं रहा है। इन लोगों का हमारे देश की कल्चर को संवारने में बहुत बड़ा हाथ रहा है । मैं चाहता हूं कि इन लोगों की वह तस्वीर भी हमारे सामने होनी चाहिए। मुझे ऐसा लगता है कि किसी कारण से शायद यह बात नजर-**ग्रन्दाज हो गई हो ग्रो**र चाहे वह किसी वजह से हुई हो, लेकिन भव इसको सही ढंग से पेश किया जाना चाहिए।

मान्यवर, कुछ दूसरी भी छोटी-छोटी बातें हैं जिनकी तरफ ध्यान देने की जरूरत है । मैं समझता हूं कि शायद ये बार्ते श्रापके ध्यान में न ग्राई हों। दिल्ली के टी० वी० सेन्टर में 18 स्ट्रिनार केमरामेनों में से ग्रापने 4 को ही रखा है ग्रीर 14 केमरामैनों के नाम काट दिये गये हैं। इसमें ऐसे ऐसे लोगों के नाम काट दिये गये हैं जिनको 40-40 वर्षों का अनुभव है और वें लोग ग्रापके फिल्म डिविजन में काम करते रहे हैं। इसके विपरीत ग्रापने मोनोपाली हाउसेज के लोगों को, ब्रिटिश कारपोरेशन के एजेन्टों को, केमरामैन बनाया है। मुझे पूरा विश्वास है कि मंत्री महोदय ने स्वयं यह काम नहीं किया होगा। डायरेक्टर जनरल ने भ्रपनी मर्जी से इन लोगों के<sup>.</sup> नाम काट दियें हों घौर दूसरे लोगों को रख लिया हो। इन गरीब केमरमैनों की रोजी-रोटो को साधन यही काम था। भ्रापके विभाग ने बिटिश कारपोरेशन से ताल्लुक रखने वाले चार केमरामैनों को सारा काम दे दिया। यही नहीं उन लोगों के रेट्स भी भ्रापने हन्ड्रेड परसेन्ट बढ़ा दिये । छोटे केमरा-मैनों को जिस काम के लिए 8/-- ६० फुट दिये जाते ये अब उसको आपने 16/- ६० फुट कर दिया है। टाकीज के लिए वर्कमैंन केमरामैनों को आप 10/-ए० देते थे अब मनोपली केमरामैनों के रेट 20/- रु० फुट कर दिए । जिस प्रकार से उनके रेट्स दुगुने कर दियें गये हैं उसको देखने की जरूरत है श्रोर इन छोटे केमरामैनों के साथ जो श्रन्याय हुआ है उसको दूर करने का प्रयत्न किया जाना चाहिए । मुझे पूरा विश्वास है कि मंत्री

महोदय इस अन्याय को दूर करेंगे । आपने पहले भो इस प्रकार का भ्रन्याय दूर किया है। श्रीमती सलगा सुलतान को पहले हटा दिया गया था, लेकिन उनको भ्राप फिर ले ग्राए। लेकिन एक ग्राटिस्ट ग्रीर है जिनको श्रभी तक उनकी जगह पर नहीं लिया गया है श्रीर वे हैं मीन तलवार। उनको श्रपनी जगह से हटा दिया गया था । मुझे उम्मीद है, उनके मामले पर आप विचार करेंगे। ये छोटी-छोटो चोजें हैं जिनकी तरफ ध्यान देने की जरूरत है। ग्रन्यका यही छोटी-छोटी वातें श्रापकी तस्वीर धुमिल कर देंगी।

Discussion on the

मान्यवर, मैंने श्रापका काफी समय ले लिया है। मैंने हे दुड़े मनोरंजन के संबंध में श्रीर ग्रन्थ वानों के संबंध में जो बातें ग्रापके सामने रखें। हैं, मुझे उम्मीद है, उन पर भ्राप विचार करेंगे । इसके साथ-साथ मैं यह भी कहना चाहता है कि हमारे देश में फिल्मों के अन्दर जो हिंसक घटनाएं दिखाई जाती हैं उनका जनमानस पर घच्छा प्रमाव नहीं पड़ता है। भ्रमेरिकी पैटर्नपर जो फिल्में बनाई जा रही हैं उसको रोका जाना चाहिए। भ्रापको याद होगा, कुछ साल पहले जब नेशनल म्यूजियम में चोरी हुई थी तो जो चोर पकड़ा गया था उसने यह बताया था कि उसने एक चोरी को फिल्म सात बार देखी थी और उसके बाद उसने यह चोरी का पडयंत्र किया था। उस चोरी में म्युजियम के ग्रलम्य सोने के सिक्के गला कर बरबाद कर दिए गए जिनकी ग्रब पूर्ति नहीं हो सकतो। इसी प्रकार से मभी कुछ दिन पहले अहमदाबाद के एक मरटी मिलिओनर का खुन हुन्नाथा तो उस खुन करने वाले ने बह बताया या वि उसने इस प्रकार की तीन फिल्में देखी श्रीन उनको देख कर उसको मह खुन करने वा प्रोत्साहन मिला। श्राज इमारे देल में बलात्कार, हिंसा भीर उकैतियां फिल्मों के जरिए समाज में आ रही हैं। हमें अपने देश को बनाना है श्रीर सवारना है। इसलिए हमें इस प्रकार की समाज विरोधी बातों पर विशेष रूप से ध्यान देना चाहिए।

इसके साथ-साथ हमारे देश में मोनोपोर्ला प्रेस पूरी तरह से छाया हुआ है । पार्टी पेपर बहुत कम हैं। एक जमाना था जब इलाहाबाद से "स्वराज्य" नाम का उर्द् का एक साप्ताहिक निश्लता था। उसके बाद दस महीने वह श्रद्धदार चला। एक के बाद एक नौ एडीटर जेल गये। पहले एडीटर को पांच वर्ष की सजा मिली, दूसरे को सात वर्ष की सजा मिली और वाकी को लाइफ इम्प्रजेनमेन्ट की सजा हुई। कुल मिला कर 125 वर्षों की सजा हुई। उस भ्रखवार के मुख्य पृष्ठ पर वे लिखा करते थे ि एडीटर चाहिए, तनख्वाह दो सूखी रोटी, एक प्याला पानी भीर ग्राजीवन कारावास **ग्र.र तव भी जिस व**क्त नौवां एडीटर गिरफ्तार हुआ उनकी सूची में 12 आवेदकों के नाम थे, जो एडीटर बनने के लिये तैयार थे। वह कैसे हुआ। वह इसलिये हुआ। कि उनके सामने एक मिशन था। भ्राप भ्राज फिर मिशन को पदा कर सकते हैं। साठे साहब, आपके पास ऐसा मंत्रालय है जिसके द्वारा श्राप देश की सोई हुई झात्मा को जगा सकते है, उसकी रूह में प्राण फूंक सकते हैं, उनको चैतन्य कर सकते है और उसको जिन्दा कर सकते हैं भीर उसको कर्त्तव्य के लिये भ्रामादा कर सकते हैं। मैं चाहुंगा कि आप इसी के लिये भ्रपना प्रयास करें, वस यहां मेरी ग्रापसे प्रार्थना है।

भी जगदीश प्रसाद माथुर (उत्तर प्रदेश): श्रीमन्, ग्रभी जब मेरेसार्था श्री ढावेजी ने ग्रौर मैंने कहाथाकि पी० टी० ग्राई० ग्रारयु• एन० भ्राई० के लोगों को बुला कर कहा गया तो साठे साहब ने मना किया और जब श्री सेजियन साहब ने प्रेस कटिंग पढ़ कर सुनाई तो वे खामोश हो गये। वे इंकार भी नहीं करते भौर इकरार भी नहीं करते। इकार भी है और इकरार भी है। जब आपसे पूछा जाता है कि क्या रेप नान इस्यू है तो चुप हो जाते हैं **मौ**र म्रापने पी० ढी० म्राई० ग्रीर यु० एन० ग्राई० को कहाहै कि रेप के

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## [श्री जगदीण प्रसाद माथ्र]

बारे में समाचार मत छापो तो ग्राप एक तरह इंकार भी करते हैं। ग्रापकी यह ग्रदा बड़ी ग्रच्छी है कि इकरार भी है ग्रीर इंकार भी है।

उपसमाध्यक्ष (श्रां सवाई सिंह सिसोदिया): ग्रापका इसरार भी है।

श्री जगरीश प्रसाद मासुर: इन्फार्मेशन एंड ब्राडकास्टिंग मिनिस्टर से इसरार न करें तो किससे करें।

ग्रन्छा होता ग्रगर साठे साहब यहां ब्राडकास्टिंग ग्रीर इन्फार्मेशन मिनिस्टर के नाते न बैठे होते । बैठे होते डिप्टी प्राइम-मिनिस्टर के नाते अथवा होम मिनिस्टर के रूप में तो शायद मैं ग्रीर मेरे बहत से साथी ज्यादा खग होते । यह इसलिए कि हम लोग चाहते हैं ग्रीर सारा देश चाहता है कि माल इंडिया रेडियो म्रौर टेलीविजन स्वायत्त निकाय वन जाय । उस समय के मंत्री मेरे मित्र श्राडवाणी ने घोषणा की थी कि स्नाल इंडिया रेडियो ग्रौर टेलीविजन को स्वायत्त संस्था बनाया जायेगा । इस बारे में चंदा कमटी की रिपोर्ट, वर्गीज कमेटी की रिपोर्ट ग्रौर प्रसार भारतीय बिल में सब ने यह इच्छा प्रकट की थी । लेकिन साठे साहब ने ब्राते ही पहला काम क्या किया ? कि रेडियो उन्होंने कहा टी० वी० चलाना मेरी जिम्मेदारी है इस जिम्मेदारी को मैं नहीं छोड़ सकता। श्रीमान, ग्रापको याद दिलाना चाहता ह कि जब-जब प्रसार भारती बिल ग्राया था, वर्गीज कमटी की रिपोर्ट ग्राई थी, तो उस समय ब्रापने और ब्रापके साथियों ने क्या फरमाया था । श्री श्रीकान्त वर्मा भीड़ में दिखाई नहीं देते, शायद चले गये, वह बड़ जोर शोर से महा करते थे कि इस विल से स्वतंत्रता ग्रधरी रह

जायेगी । मुझे याद है कि कांग्रेस (आई) की तरफ से यह आपूर्ति की गयी थी कि क्योंकि इस प्रसार भारती के डायरेक्टरों में दो मिनिस्टी के सफैटरी भी होंगे, इसलिए यह ब्राजाद नहीं हो सकती । जहां मंत्रालय के दो ग्राफि सरों के बैठने से आजादी समाप्त हो सकती थी, वहां मंत्री महोदय ग्रौर पूरे मंत्रिमंडल के उसके ऊपर बैठे रहने से वह ग्राजादी कैसे बनी रहेगी? ग्रजीब तमाशा है । इसलिए मैं उन वातों की याद दिलाना चाहता हं प्रसार भारती का आपने जो गला घोटा है, यह अपनी दष्टि से अच्छा किया हो, देश की दिष्ट से बरा किया है। ग्रापने ग्राते ही पहली बात यह कही कि हम प्रसार भारती विल नहीं लायेंगे, स्राकाशवाणी की स्वतंत्र इकाई नहीं बनायेंगे । स्रापने स्राते ही दूसरा काम यह किया कि प्रेस कमीशन को समान्त कर दिया । प्रैस कमीशन ग्रगर दलवंदी के दलदल में फंसा होता तो मैं ग्रापकी बात को समझ सकता था । ग्रापने ग्राज्वासन दिया था कि टर्म्स ग्राफ रैफ-रेन्स शीघ्र घोषित करेंगे । लेकिन चार महीने हो गये, टर्म्स ग्राफ रेफरेन्स घोषित नहीं किए गए।

श्री वी० पी० साठे: ग्राज किए हैं।

श्री जगकोश प्रसाद माथुर : यह भी इसलिए कि झाज आपके मंत्रालय के ऊपर सदन में बहस हो रही है जिसके दौरान मजबूरी में मेरे जैसे नालायक आदमी खड़े हो जायेंगे। इस भ्रम से आज यह घोषणा लोक सभा में की है। नहीं तो 4-6 महीने तक टम् आफ रेफरेन्स की बात नहीं सुनाई देती। इस बात का उल्लेख दों, चार छ: महीने और नहीं होता। इस बात की टीका केवल मैंने नहीं की या मेरे साथियों ने

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नहीं की । हिन्दुस्तान के बड़े-बड़े प्रखबारों ने भी की है—उसमें एक ऐसा प्रखबार भी है जिसके एक हमारे मित्र भूपेश गुप्त जी ने कुछ कह दिया था तो बड़े बिगड़ कर खड़े हो गए थे लेकिन वे स्वयं क्या लिखते हैं —

"In selecting the Members of the Press Commission, the Minister of Information an *i* Broadcasting, Mr. Vasant Sathe, knew what he was about. He has, we presume, at least been abl; to ensure that all of them read s< me newspaper or the other."

This is the qualification.

## बहुत से कमेंटस करने तुए ग्रागे वे कहते हैं-

"That, of course, is sufficient experience to qu: lify him as a knowledgeable persoi on issues of importance to the p "ess."

This is with refe -ence to a gentleman who is a lawyer and <sup>a</sup> member of the Press Commissi

# कहां गए हमारे हिन्दुस्तान टाइम्स के साथो ? वे नहीं हैं आगे और लिखा है

"Ms. Amrita Pritam *ia* obviously meant to look 'fter the fictional and romantic side ( f the newspaper profession about vhich so much is now in the air."

# थ्रागे हिन्दुस्तान टाइम्स लिखता है—

"But one fea:-s with the new Press Commission, Qe at present constituted, we shall never learn anything about the vari jus issues of concern to the profession or industry that really matter. What it will probably produce is i clean bill cf health for the Ministry of Information and Broadcasting. V/ell done, Mr. Sathe."

ग्रखबार नहीं है । वह लिखता है—

"One of the first acts of Mr. Vasant Sathe as Minister of Information and Broadcasting was to send the Press Commission packing."

## ग्रागे यह है-

"A forma] gesture by the Chairman and Members of the Commission in offering their resignations at the change of the Government waf converted into an opportunity to disband the body."

"Secondly, it is inconceivable that the distinguished Chairman and Members of

## ग्रागे कहते हैं--

the Press Commission will have undertaken to work on it without being made aware of its terms of reference. Does this mean that the Government is keeping Parliament and the country in dark about a matter which has been settled between it and the Members of the new Commission?"

ब्राज चार महीने बाद प्रेस कमीशन के टर्म्स ब्राफ रेफ्रेंस हमारे सामने लाए । इतने दिन तक इन विद्वानों से जिनको आप इस विषय में योग्य कहते हैं, उनसे आपने क्या काम लेने की बात की थी। तब ग्रापने बडे जोर से कहा था कि पिछला प्रैस कमीशन योग्य नहीं है । साठे साहब मैं श्रापको याद दिलाना चाहता हं कि निखिल चक्रवर्ती कोई जनता पार्टी के ग्रादमी नहीं थे । भाव अन्नाहम जनता पार्टी के ग्रादमी नहीं थे. प्रेंम भाटिया जनता पार्टी के भ्रादमी नहीं थे। उनको हाई कमिश्नर बना कर कांग्रेस(ग्राई) सरकार दारा ही भेजा गया था । वर्तमान कमीशन में श्री गिरिलाल जैन जो टाइम्स इंडिया के मख्य सम्पादक

[श्राजगदीश प्रसाद माथूर]

भी अच्छे मित्र हैं । 1975-76 में ग्रांडर ग्राउड होने के बाद भी मैं उनसे मिलता रहता था । हालंकि मेरे उनके साथ विचार नहीं मिलते, उनको छोड़ कर एक भी एमीनेंट जर्नेलस्ट ग्राप अपने प्रैस कमीशन में बता दीजिए। हिन्दस्तान टाइम्स में से मैंने केवल एक नाम पढ कर बताया है। मैं खुद उनका नाम नहीं लेना चाहता था । ग्रमताप्रीतम का। ग्रापके ही ग्रखवार ने मखील उड़ाया है। आखिर एमीनेंट जर्नलिस्ट ग्रोर कोन है। कौमी ग्रावाज वाले महाशय सब जानते हैं कौन है। दिल्ली का 'तेज' है, सब जानते हैं उसके स∓गदक कांग्रेस (ग्राई) के हैं । सब को मालूम है। ग्रापका इरादा टी० को, रेडियो को, सम्पूर्ण मीडिया को ग्राजाद बना कर नहीं बल्कि गुलाम ग्रीर रखैल बना कर रखने का है। इसमें मेरा ब्नियादी विरोध है क्योंकि ग्रापका द्ष्टिकोग उल्टा है । इतना ही नहीं भ्रमी भटट साहव ने डिवेट ग्रारम्भ कियातो....

SHRI ARVIND GANESH KULT KARNi (Maharashtra) What is ■wrong there?

SHRI JAGDISH PRASAD MA-THUR: I understand. ग्रगर ंकानून हो सकता है तो रखैल बना कर रेडियो को चलाने का काम भी ठीक हो . सकता है। मगर मेरा यह सिद्धांत नहीं है। ऊधर वैठे हुए साठे साहब या कांग्रेस (ब्राई) के लोगों का है....

उ १सम्बाध्यक्ष (થો सवाई सिह सिसो दिया) : माथुर साहव, समय आपका बहुत कम है।

को जगरीश प्रताब माणुर : साहब 14 मिनट हैं।

उपसभाष्यक्ष (अ) सवाई िह सिसोदिया): झायके साथी भी तो बोलने वाले हैं।

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थो जगहीश प्रसाद नायर : उनको मैं देख लंगा ।श्री भटट ने कहा कि फिल्म डिवीजन के लिए जो विकन ग्रुप विठाया गया है, उसकी रिपोर्ट की वह प्रतीक्षा कर रहे हैं । उनको जानकारी नहीं है । ऋषिकेस मखर्जी के नेत्त्व में जो कमेटी बनी थी, वर्किंग पूप बना था । वह तो साठे साहब ने ब्राते ही मना कर दिया था, ब्रापने उसे क्यों तोड़ दिया था । मैं पूछना चाहता हं कि क्या सिर्फ इसलिए कि जनता सर-कार न उसे नियुक्त किया था।ऋषिकेस मखर्जी देश के जाने माने कलाकार ग्रीर सिने जगत के दिग्गज हैं, जब ग्राप सता में श्रा गये तो उनकी को आपने उठाकर समाप्त कर दिया । दूसरी कमेटी, श्री णिव राम करन्त की थी, जिसकी रिपोर्ट 30 मई को ग्रापके पास ग्रा चुकी है, लेकिन ग्रापने श्रभी तक उसका एक भी पर्चाहम लोगों को नहीं दिखाया। क्या कर रहे हैं उसका मालुम नहीं है। बताइये क्या करना चाहते हैं । कोई फिल्म पालिसी है कि नहीं । मुझे लगता है कि दश्रर इन नो पालिसी । भ्रव भ्राप कह रहे हैं कि समाचार पत्नों को वडी स्वतंत्रता र्मेने कहा कि आपका इकरार भी है, इन्कार भी है। श्रीमन, मैं ग्रब यह पूछ्ंगा। मैं ग्रखबार का नाम लुंगा, लेकिन **ब्रादमी का नाम नहीं लूंगा । जब** से नयी सरकार भायी है, विड्ला के माहाम से 'हिन्दुस्तान टाइम्स' में उथल पृथल मची हुई है। सबसे पहले शिकार थे कार लेकर साहब, उस के चीफ एडीटर। उनकी जमह जो महाशय आये हैं हमारे सदन के सदस्य हैं । मैं उनकी योग्यत। के बारे में कोई संदेह प्रकट नहीं करत

आपकी यह परम्परा नई नहीं है। मुझे मालम है जब पहले काँग्रेस सरकार थी तब भी यही बार्ते की गई थीं। पी० टी० ग्राई०

इस प्रकार के हथ हंडीं से छ।प समाबार पत्नीं

को रखैल मत बनाइये, उनको दबाइये मत ।

ग्राप इत प्रकार प्रलोभन ग्रीर भय दिखाने

का काम मत की जिहा।

के श्री मंद्र घाप He was then in charge of the Patna office of P.T.I. श्रापने कांग्रेस का मेम्बर बना दिया। मन्दूबोष को बिहार विद्यान परिषद्का सदस्य चुना गया। प्रापः समाचार पत्नों को, न्यूज एजसीज को, टी० बी० को, रेडियो को अपना एक साधन मात बना कर कलाना चाहते हैं।

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उपलगाध्यक्ष (श्री सवाईसिंह सिसो-**दिया)** : माथुर साहब ग्रापके साथी को देखने के बाद ...

## (Interruptions)

श्री जगबीश प्रसाद माथुर : बोलने दी िए साहब ।

उपसभाध्यक्ष (श्री सवाईसिंह सिसी-**दिया)** । पूरे 15 मिनट हो गए हैं ।

श्री जगदीश प्रसाद माथर ः हाँ हो गए हैं।

ि उपसमाध्यक्ष (श्री सवाईसिंह सिसी-विया) : घड़ी में हो गए हैं और घड़ी मेरे सामने है।

श्री जगदीश प्रसाद माथर : योडी तो इजाक्त दे दोक्षिए। मुझे जो एकाध और भी उप की बातें बहनी हैं वे तो कहने दोजिए.... (Interruptions) मैं कुछ सुझाद भी दे दूं।

उपसभाष्यक्ष (श्री सवाई सिह सिसी-**दिया)** : जल्दी से सुझाव दीजिए ।

श्री जगदीश प्रसाद माथुर : मुझे मालूम हैं, कंसल्टेटिव कमेटी में साठे साहब ने कहा था कि टी० वी० तो फैलना चाहिए । मैं समर्थं कहं ब्लिक एंड व्हाईट का। मैने पूछा था कि रंगीन टी॰ बी॰ क्यों लानी चाहिए ?

श्री जगदीश प्रसाद माथूर]

श्चापने उस समय कहा था कि इससे हमको बहुत ग्रामदनी होगी, खर्चा कम होगा। यहाँ पर मेरे पास एक स्टेटमैंट है, किसी मामूजी ग्रादमी का नहीं बल्कि मिस्टर हुन्णन का जो कि ग्राज भारत इलेक्ट्रिक लिमटेड के एक्जी-क्यूटिव डायरेक्टर हैं। ही इक एन एक्सपर्ट। वह कहते हैं कि कुछ लोग को गफलतफहनी हो गयी है। उस स्टेटमेंट में लिखा है There is no provision to convert black and white TV into coloured one.

Mr. Krishnan said: BEL needs an investment of about Rs. 20 crores for the production of colour TV. Accordingly, he said, a colour TV set will cost about eight thousand rupees or so . . . "

That means भाषको अस से कम सी करोड़ रूपया चाहिए सारा परिस्तन करने के लिए। मैं साठे साहब से निवेदन करना चाहता हूं कि ग्राप इस भान शौकत में न पांडये।

हिन्दुस्तान फोटो फिल्मस का जिक्र भी हो चुका है। मैं केवल एक बात कह देता चाहता हं। मेरे पास स्कान ग्रखबार मौजूद है, मद्रास के पोस्टर मौजूद हैं, तिमल का ग्रखबार मेरे पास है, उसको थोड़ा सा मैंने ग्रंग्रेजी में समझा है, पहली जुलाई ग्रीर तीस जुन की रात के बीच में एक कंपनी को 26 लाख रुपए का माल बेचां गया है। मझे मालम है कि भापने सी० बी०माई० की कोई इन्क्वायरी भी कायम की है। इंडस्ट्री विमाग का ग्रापसे संबंध नहीं है । हिन्दुस्तान फोटो फिल्म्स, स्वयं फिल्म्स नहीं बनाते हैं, बाहर से लाकर उसके ऊपर ठप्पालगा कर बेचते हैं, इसलिए इसे इंडस्ट्री मिनिस्ट्री के ग्रधीन रखने का क्या लाभ है। मैं निवेदन करना चाहता हुं कि उसको ग्राप ग्रपने ग्रघीन ले लीजिए। उससे थोड़:-बहुत गडबड खत्म हो आएगी :

म्राखिर में मै टी० वी० कर्नचारियों के बारे में कहना चाहता हूं। बड़ी घोषण की है कि टी० वी० स्वतंत्र है। मगर स्थतंत्रा की हलत क्या है? जब फर्मा फिसी विरोधी नेताका नाम गलती से ब्राध्याए तो उसकी शक्ल नहीं दिखाते । विकिइन पालियामेंट माता है, नेशनल हैराल्ड म्रादि के कुछ ऐसे चने हुए ग्रादमी उसके लिए रखे जाते हैं कि जिसके बी० जे० पी० का या जगदीश माथुर कानाम आही न सके। एक दिन मेरे बह मित्र मिल गये। मैंने पहा कि कभी तो ख्याल किया करो । उस दिन उन्होंने बड़ी मक्षिक्ष से मेरा नाम लगा दिया, वैसे तो वह लगाते ही नहीं । इसके दिवरीत क्या होता है। हमारे सरदार जी एक कार्यक्रम में गये, हमारे बड़े प्रांसद्ध सरदार जी ज नी जी यहाँ दिल्ली में एक आटोमोबाइल एसोसिएणन वेः छोटे से कार्यक्रम में गये, टी० वी० पर फंटो दिखाया गया और कहा गया, जानी जी बड़े व्यस्त थे, बड़े भाम में थे, लेकिन बक्त निकाल कर यह वहाँ गये। यह प्रभी पिछले महीने की ही बात है । स्पाट-लाइट देख लीजिए, कभी फिसी विरोधी दल के प्रादमी भा नाम श्राता है। जौच की जानी मै श्रीमन, कि ग्राज चनाद की दब्टि से ग्राधा है । ग्राधा

प्रोड्यूसर्स के बारे में पाँड जी ने कहा है। मैं उनकी बात को दोहराना चाहता हूं। प्रोडयूसर्स को 58 साल तक ठेके पर रखते हैं, तो पेंकन क्यों नहीं देना चाहते ? उन गरीबों को 58 साल तक ठेके पर एक ही तनस्वाह पर बाँधे रखे हुए हैं। यह कोई न्याय नहीं हैं।

ग्रावाज दबाइये । रेडियो ग्रौर टी० वी०

में उसको बराबर का समय देना चाहिए।

उसका मतलब

भी नहीं है। मगर

यह नहीं होना चाहिए

श्रास-पास के देशों में कहीं भी श्रास-इंडिया रेडियो के रिश्रेजेंन्टेटिस नहीं हैं— त्न नेपाल में नहीं हैं श्रीलंका में नहीं हैं, पाकिस्तान में नहीं हैं। इनमें भी श्रापको श्राकाशवाणी के श्रीतिधि रखने चाहिएं। ईरान, खुडान सब दुनिया में रखते हैं, तो श्राप पड़ौसी देों में क्यों नहीं रखना चहते ?

श्राप कृषया बताएं कि चिल्बून फिल्म सोसायटी नया कर रही है। इस सोसायटी ने पिछले साल भर में कोई काम किया नहीं लगता उसका सालाना फंक्शन होता है। यह ग्राप करने वासे हैं कि नहीं। इन्टर-नेशनल फिल्म फेस्टिवल जनवरी के ग्राखर में होने वाला है। ग्रापने उसकी कोई तैयारी नहीं की है। What are you doing about it, (Time inell rings)

श्रापन घंटी बजा दा । वैसे तो मैं पाँच साह वार्ते श्रीर कहना चाहता था ।

श्रंत में भैं एक बात मंत्री जी से र कहता हूं। मंत्री जी इकरार भी हैं ग्रौर इंकारी भी हैं वाली बात छोड़ कर साफ-साफ कह दीजिए कि ग्रांग टी० वी० को रखैल रखना चाहते हैं श्रन्यणा उसको स्वतंत्र छोड़ दीजिए । ऐसा करेंगे तो ग्राप देश पर एक उपकार कर सकेंगे। मैरी इतनी ही ग्रपंता है।

श्री लाडसी मोहन निगम (मध्य प्रदेश):
उपसमाध्यक्ष जी, श्राज हम एक ऐसे
विषय पर श्रापके नाध्यम से सूचना मंत्री
जी का ध्यान शांश्वित करना चाहते हैं
जोकि हिन्दुस्तान के भावी निर्माण में
कुछ न कुछ सहायक हो सकता है। पहले
तो मैं उनको मुबारकबाद दे दूं कि उन्होंने
शांज जो प्रेस कमीणन बनाया है, उसका जो
शर्तनामा है, उसकी श्राज उन्होंने घोषणा
की है। उसमें दो-चार बार्ते बहुत श्रच्छी
है लेकिन साथ ही नाथ उसमें कुछ हिस्से

में, जान भी मुझ को नजर धाता है। पता नहीं इस कमीशन की रपट की ग्रवधि किसनी तय की है, कितने दिन में कमी-शन की रपट मिलेगी । छोटे सामचार-पत्नों को उसमें कितना संरक्षण है, इस बात का भी खास उल्लेख नहीं है। **भै** एक चीज बुनियादी उठाना चाहता हूं, बाकी बातें तो अगदीम जी ने श्रौर पाँडे जी ने कही हैं । मैं क्राप से निवेदन करना चाहता हूं कि हिन्दुस्तान के रेडियो भ्रौर टेलीविजन में भ्राप जो भी बनाते चलाते हैं उस के लिए कोई। भाधारभूत सिद्धांत त्रय किए या आप वही ब्रिटिश साम्प्राज्यवादी, सामंतवादी परंपरा ग्राज भी चलाते रहते **ह**ै। जब भी कभी सरकार में कु**सी** में बैठे चेहरे बदल जाते हैं उस के साथ वहाँ बैठे लोगों के ग बदल जाते है । उसका एक छोटा-सा प्रनुभव मुझ को हुआ है ⊸–एक घोखाधड़ी सरकार में रही हमेशा, उस के बाद एक श्रारजी सरकार ग्राई उस वक्त एक मंती जो कभी हमारे दल से संबंधित घे, उस बक्त रोज किसी न किसी रेडियो वासे का टेलीफोन झाताथा, ग्राप कोई न कोई प्रसारण में या किसी विषय हिस्सा लेने ग्रा जाइए । मै ग्रा निवेदन करना चाहता हुं ग्रीर मैं चा हुं कि बहस के जो मुद्दे हैं, जो समस् हैं, उन पर जो ग्राप रेडियो पर ६ कराते हैं, उस के लिए जो पैनल प्र बनाया है, वह किस ब्राधार पर बना करते हैं ? ग्राप संसद् की सर्माकाएँ करते हैं—क्या भाधार है उनका ? क्यों नहीं संसद् की समीक्षा के लिए प्रेस कीं[सल को इजाजत देते, वे ग्रापको पैनल बना कर दे दें--उस में नाम का प्रसारण हो । किन चीजो पर, मुद्दों पर बहस हो ताकि ग्राम जनता को श्चित किया जा सके...

श्री महेन्द्र मोहन मिश्र (बिहार): नाम न हो, क्या करोगे ?

श्री लाडली मोहन निगम : नाम के लिए श्राए हो . . . ं

श्री महेन्द्र मीहन मिश्र : काम श्रीर नाम दोनों होने चाहिएं... ी

## (Interruptions)

THE VICE CHAIRMAN (SHRI SAWAISINGH SISODIA): Order please.

श्री लाडली मोहन निगम : श्रापके लिए होगा, मेरे लिए नहीं । तो मैं श्रापमे निवेदन करना चाहता हूं कि पैनल के बारे में श्राप प्रेस कौंसिल को पूरी तरह से श्राजादी दीजिए, हिन्दुस्तान के हर क्षेत्र के विरष्ट श्रनुभवी लोगों को लेकर एक कमेटी बनाइए । उस कमेटी के माध्यम से श्राप जो बहस-मुबाहिसा चलवाना चाहते हैं टी० वी० पर या रेडियो में, उन को स्थान देना चाहिए।

मैं और कुछ नहीं कह कर कुछ कों पर मुझाब देना चाहता हूं। मेरी झ में नहीं आया आज हिन्दुस्तान पत्नकारों की हालत गिरी क्यों हैं। डे जी ने ठीक कहा है कि इलाहाबाद में किसी वक्त ऐसे लोग अखबार निकालने के लिए तैयार थे जो सर पर कफन बाँघ कर निकलते थे। आज उनके अंदर वह कौम की खिदमत का जज्बा क्यों नहीं पैदा होता, इसका कोई न कोई कारण हैं। जहाँ तक मैं समझ पाया हूं आज के दौर में जहाँ फैंगन और विलासिता जीवन का मापदंड बन गया है, वहाँ वह अखवार वाला कैसे जिंदा रह सकता है कियां नहीं पालेकर कमेटी

Information & Broadcasting

की रपट जो मंजी बोर्ड की रपट है। लागु करते हैं ? मान लीजिए किसी ग्रन्य सरकार ने लागु नहीं किया, ग्राप तो कर सकते हैं। भ्राप ऐसा क्यो नहीं करते कि पहले ग्रीर दूसरे प्रेस कमीशन की मंजुरी बोर्ड की जो सिफारिशें हैं, जिन ग्रखबारो ने, समाचारपत्नों ने म्राज तक उनको लागु नहीं किया है, उन को ग्राप विज्ञापन देना बंद कर दें, उनके ग्रखबार का कागज का कोटा बंद कर दें ? ग्राखिर कुछ न कुछ ग्रापके हाथ में है जिस कें जरिए से छाप नियंत्रण कर सकते है। नहीं तो मुझे लगता है कि जो भी सरकार श्राए इन श्रखबारों का गुलाम बन कर रह जाती है। महज इस वास्ते, जैसा कि अभी कह रहा था कि नाम चाहिए ग्रीर नाम छपे इस वास्ते उस ग्रखबार के गुलाम बन जाते हैं।

मै ग्राप से एक बात ग्रीर कहना चाहता हं। जो न्युज एजेंसी का मामला है, उस के बारे में भी कोई श्राधारभूत सिद्धांत ग्रापने तय किया है या नहीं ? जो ध्राज श्राप ने वक्तच्य दिया हैं उस के पैरा 7 ग्रीर धारा 15 की तरफ मै ग्राप का ध्यान ग्राक्षित करना चाहता न्नीर वह यह कि एक मापदंड ग्राप बना दीजिए कि हिन्द्स्तान के संविधान की भ्राप के रहते बेहरमती नहीं होगी। हिन्द्स्तान का संविधान बनाने वालों ने हिन्दुस्तान की भाषात्रों के लिए कसम खाई थी। इस से बड़ी दो अबान वाली बात किसी सरकार के लिए क्या हो सकती है कि अब वोट माँगने जाते हो तो श्रपनी देशी भाषा में ग्रीर कामकाज चलाते हो अंग्रेजी में और वही दो जबान वाली बात ग्राप ग्रापके कार्य ग्रीर व्यवहार में परिलक्षित होती है। श्राप ने अंग्रेजी भाषा की एजेंसी श्रीर भारतीय भाषात्रों की एजेंसी बनायी

Discussion on the

है । उन को इनदाद देने का ग्राधार श्राप का यह है कि किस एजेंसी की कितनी ग्रामदनी होती है। स्वभाविक है कि अंग्रेजी एजेंसी की क्रामदनी ज्यादा होगी। उन एजेन्सीज में ग्रंग्रेजी अखबार वालों की वड़ी हिस्सेदारी है । मैं नहीं कहता ھ ग्राप उन को कम कर दो । लेकिन भारतीय भाषात्रों की जो एजेन्सिया है उन की अधिक रूप से पूर्ण रूप से ग्रपने पैरों परखड़ा होने के लिए जरूरी है कि ग्राप उन को ग्रायिक संरक्षण दें, बनिस्बत ग्रंग्रेजी ग्रखबारों के । वह इस तरह हो सकता है। आप की नीति एडवरटाई अमेंट के मामले में, विज्ञापन के मामले में जो हैं उस से ज्यादा खोखली नीति कोई हो नहीं सकती । 70 प्रतिशत ग्राप के विभाग का विज्ञापन, सरकार का विज्ञापन जाता है ग्रंग्रेजी अखबारों को ग्रीर 30 प्रतिगत जाता है भारतीय भाषात्रीं के श्रखबारों को-- भायद कम जाता हो, मैं बहुत दब कर वोल रहा हूं। मै ग्राप से कहना चाहता हूं कि ग्रंग्रेजी ग्रखबारों में जो बड़े घरानों ग्रीर बड़े श्रीद्योगिक व्यापारियों से सम्बन्धित हैं, जिनका असर ग्राप की राजनीति पर ग्रीर हिन्दुस्तान के सामाजिक जीवन पर पहता है, वह इसकी परवाह नहीं करते, ्य १० फीसदी ग्राम से ले लेते हैं ग्रीर वे यह भी जानते हैं कि जो माल उन के उद्योगों में पदा होता है, उन की तस्वीर छ.प कर किस तरीके से निकालो और विस तरीके से जनता के दिमाग को मनोवैज्ञानिक तौर पर खत्म करो । इस वास्ते में चाहता हूं कि ग्राप एक ही नीति बना लीजिए कि जो भी विज्ञापन की दर होगी। वह भारतीय भाषात्रों अर्थीर अंग्रेजी भाषा के पत्नों के लिए एक होगी । इस सम्बन्ध में में ग्राप से श्रीर एक निवेदन करना चाहता हं कि अगर आप भारतीय भाषाओं के

का विकास चाहते हैं ग्रीर ग्राप लोग संविधान जब यहाँ बैठ कर कसम खाते हैं तो संविधान में जो भारतीय भाषाएं हैं ग्रौर जो उन की न्यूज एजेन्सीज हैं उन को प्राथमिकता मिलनी चाहिए । ग्रगर ग्राप प्राथमिकता ग्रंग्रेजी के ग्रखबारों को ही देते हैं तो मैं इतना ही कहंगा कि आज भी ग्राप सामन्ती ग्रीर साम्राज्यवादी मन स उबरे नहीं हैं । एजेंसी के मामले में मुझे इतना ही कहना है।

इसी से जुड़ी हुई एक और बात कहना चाहता हुं। कागज का कोटा रजिस्ट्रार भ्राफ न्युजपेपसं बाँटता है। छोटे श्रखबारों को कैसे कागज मिलता है। जो भी ग्रखबारी कागज वाहर से ग्राता है, हिन्दुस्तान में भ्रायात होता है, जो भी ग्रखबारी कागज यहाँ बनता है उस का बंटवारा एस टी सी या रजिस्ट्रार ग्राफ न्यजपेपर्स के जरिए होता है। ग्रखबार ग्रपनी संख्या दिखाता है कि इतना ग्रखबार हम छापते हैं । इस आधार पर ग्रगर ग्राप देते हैं तो मै पुछना चाहता हूं कि जब सारे अखबारो को कागज छपने की संख्या के आधार पर वितरण होता है तो लाखों टन ग्रखबारी कागज खले बाजार में, काले बाजार में कैसे मिल जाता है। बिलकुल साफ है कि जितने बड़े ग्रखबार वाले हैं इन लोगों ने दादागीरी कर रखी है। इस में एक बहुत बड़ा पेच है और वह यह कि एक ही ग्रखबार के विभिन्न तरह के संस्करण, विभिन्न जगहों से निकालो, उन की प्रसार संख्या बढ़ा कर बता दो और फिर करोड़ों का मुनाफा कागज बेच कर कमाश्रो । आज इतनी बड़ी साजिश हो रही है। भारतीय भाषाधों के जो छोटे-छोटे ग्रखवार छोटे-छोटे कस्बों में निकल रहे हैं वह कैसे ट्टे हैं । मै नाम नहीं लेना चाहला

working of Min. of

## [श्री लाडली मोहन निगम]

एक समाचार पत समृह है जिस की चार-पाँच करोड़ रूपए सालाना की भ्रामदनी होती है तमाम-खर्ची-वर्ची काट कर । जो चीज ग्राप पढ़ना चाहें, फिल्म के बारे में तो उसी ग्रखबार से लो, साहित्य पढ़ना चाहें तो उसी से ले लो, विज्ञान के क्षेत्र की जानकारी चाहिए तो उसी से, बच्चों को बहलाना हो तो उसी से । सब पर कब्जा है उस का। वह झखबार एक योजना बना रहा है कि जो हिन्दी-भाषी क्षेत्र हैं, उन की राजधानियों से भी बह ग्रपना ग्रखबार निकाले । एन के दैतिक संस्करण निका**ले लेकिन भगर** कल को वह भोपाल से, जयपुर से **और** पटना स श्रपने संरकरण निकासने समे तो स्थानीय श्रखबार तं। चौपट हो जायोंगे । क्या ऋरा उन को कोई भूरक्षा दे सकते है ? तो क्या कोई ऐसी व्यवस्था है कि ग्राप उन को कीई सुरक्षा दे सकें। मझे खुणी होगी ब्रीर में ब्राप को इस बात के लिये मुबा क-बाद दंगा कि अगर श्राप श्रखवारी उद्योग **को** घरानों ने **उद्योगों** से ग्रलग कर सक ग्रीर उस के जिए कोई व्यवस्थ। या ऐसा कानुन बना सकें कि यह उद्योग ध्रपने श्राप में एक स्व**तन्**त्र इ**द्यो**ग होगा श्रीर तब ही उस का एक प्रकार से स्वस्थ विकास हो सकता है इस देश में।

इस के सान ही एक बात और मैं कहना चाहता 撑 सरकार 70 प्रति-शत विज्ञापन अंग्रेजी अखबारों को देती है और उन में खबरो को जगह मिलती है 30 प्रतिशत ग्रीर उन्को रूद खबरों की **उत**नी परवाह नहीं है इस्राजिये कि दूसरे जी प्रचार के साधन हैं उन के जरियें उन को काफी एडवरटाइजर्मस्टस मिल जातें **हैं। से**किन हिन्दी भाषी **ग्र**खवारों **क**े म्राप 30 प्रविशत विज्ञापन वेते हैं ग्रीर 70 प्रतिशते में वे आपकी वात छापते है और प्राप यह भी जानते होगे कि ग्राप की ारटीट्र्येंक च कर्याध्यस आफ इंडिया नहीं पढ़ता वह लोग हिन्दी के क्रखबार **ही पढ़ते होंगे**। तो क्रगर श्राप चाहते हैं कि ग्रखबारों के मध्य एक स्वस्थ प**रम्प**ा विकसित हो **सके**, लोगों का वह मन बन सके, जो श्राजादं के पहलें था, अखबारको एक धंधा मानकर वह न चले, ग्रपनी कलम को गिरवी न रखें, उसे किसी की रखैल नहीं बननाचाहिए वल्कि वे कलम के जिरमें देश को बनानें **की** बात सोचें, देश े नव िर्माण की बात सीचें तो उसके लिये आप के कधी पर बड़ी जिम्मेदारी द्या जाती है, स्रौर **रेडियो** क्रोर प्रसारण के लि**ये** में कहना चाहता हंकि उस के लिये भी आप कोई **ऐ**सीव्यवस्था **की** जिए कि जिस से देश का जन मानस समता का दन सके। जैसे संसद समीक्षा आप कराते हैं, वयों नहीं भ्राप ऐसी व्यवस्था करते कि जिन बातों पर द्याप चाहते हैं कि देश में बहस हो सके, उस के लिये ग्राप संसद सदस्यों की गोष्टियां कराते। उन गोष्टियों के माध्यम से ब्राप ब्रपना पक्ष रखेंगे ग्रीर दूसरी पार्टियां **ग्रपन**ा पक्ष **रखेंगी** उस से एक नयी चीज, एक नयी चेतना लोगों में फैलेगी। तो मेरा निवेदन है कि अगर ब्राप सं**सद** सदस्यों **की** गोष्टि**यां** करावें तो ग्रच्छा होगा। इसी तरह से भगर कोई साइंस का मसला आे तो श्राप वैज्ञानिकी की गोष्ठियां करायें। लेकिन उसका श्राधार वह नहीं होना चाहिए कि डाइरेवटर साहब बैठ कर तय करें कि उन के लिये क्याकरना है।

में एक बात यह भी कह**न**ा चाहता हुं कि जिनको ग्राप श्रपने हित के लिये इस्तेमाल कर रहे हैं उन के हाथ के नीचे काम करने वाले ग्रादिमयों का जीवन **कैंसा** है इस को भी ग्राप देखिये। स्टाफ म्रा**िस्ट्**स का जीवन **कैसा** है; उन का भविष्य क्या है, यह ग्राप को देखना चाहिए।

ग्राज उन में से बोई ग्राप्यस्त नहीं है। उन के भविष्य के प्रति उन में कोई स्रका की भावना नहीं है। जब चाहे त्तव उन को हटा दिया जाये। वह टेम्पो-रेरी कांट्रेक्ट पर चलतें है एक से लेकर बीस बीस ववं तक ग्रीर इसी में वें ग्रपनी सारी जवानी गंवा देते हैं भीर ऐसा होने पर उन काएक ही रवैयार गाकि जो कुर्सी पर ग्राजा**ये** उस की **चाट्का**रिटा करो ग्रीर मैंने उसका उदाहरण दिया कि जिस रोज हमारें बल के मंत्री ग्राये उसी रोज से टलीविजन बालों ने उन का घेरना आपुरु दर दिया कि ग्राप कब समय देते हो, ग्राप का भाषण करा दिया जा**ये**।

Discussim on the

उपसमाध्यक्ष (श्री सवाई सिंह सिसो-विया): लाडली मोहन जी, अब समाप्त कारिये।

श्री लाडली मोहन निगमः बहुत अच्छा। आप का जा प्रें को हेंस ब्योरो है उस के बारे में में एक बात कहना चाहता हंजहांतक **में** समझता **हं प्रे**त सूच**न**ा विभाग का काम तो यह होना चारिए कि वह देश की सारी खबरो को इन्द्रश करे ग्रीर चुंकि वह प्रसारण का एक **ग्रन्छा** माध्यम है इस**लियं** उन सब **के**। ग्रन्छी तरह से प्रसारित कराये। यह नहीं होना चाहिए कि जब सारी खबरें इबट्ठी हो जा**ये** तो फिर उन में वह **छं**ाई करे कि कौन सी ख**ब**रें दबानी चाहिएें और की। सी ख रें प्रवारित करनी चाहिए। अगर आप कोहें ता देख सकते हैं कि पिछलें ए ह साल मंक्या ह्या है और अगर इसी तरह से ग्राप चहें तो हर साल के ग्रांड़े निकलवा सन्तें हैं कि पी० प्राई०वी० किस प्रकर से ख-रों को प्रसारित करता रहा है, किन खबरा का प्रतारण करता है, किन लागा या प्रतारण करता है। उन से द्धाः **को** ाप संपता चल ज**ये**ा। मुझे ब्राप की न्यायात्रियता पर पुरा भरो त

है। तो मैं कहना चाहता हूं कि पी०ग्राई०बी० की खबरों के प्रसारण का जो तीका है उस को बदलने की कौशिश ग्राप **हो** करनी चाहिए ग्रीर जहां तक मखबारी कागज की पालिसी का सम्बन्ध है उसके बारे में आप को निश्चित रूप से फैसला कर लेना चाहिए। मैं तो यह चाहता हूं कि जहां तक बड़ें अखबार है जिन की पुष्ठ संख्या 10 से ऊपर है उन पर आप साबी लगायें। वह चाहे जहां से जाकर कागज लायें। स्वेकिन एक काम यह भी हो सकता है कि ग्रगर उ**न** पर **लेव**े लगेंगी तो उनसे जो पैना धार्येगा वह इन छोडे ग्रखबार बालों को मिल जाए। छोटे बखबार व लों के कागजा के दामां में कहीं न कहीं कमी को जाए। जिस तरीक संद्राप जंदनोपागी चीजों के लिए कुछ न कुछ स्वांड देते हैं उसी तरह से छोटें अखबार बालों को भी कुछ न कुछ मिले छोटे बखबार वालो क कागज में श्रार बड़े अखबार वालें के **कागज में को**ईन **को बु**नियादी दर का फर्क होगा तब मुझे लगे। कि छाप सही माने में भारत के काओं क छोटें **ग्रखबार वालों** को **सूबे के** प्रखार वालों को ग्राप ध्पने परि। पर खड़ा होने ना चाहते हैं। में । एक ग्रीर निवेदन है..

उपसमाध्यक्ष (श्री सवाई सिंह सिसी-विया) : तब हाते आ गई है।

श्री लाडली मोहन निगम : में फि मृद्दे कर रहा है। जो स चार स्कट्श करते हैं ज करों हैं संवादा होते हैं के 🦠 हुछ हना चा ता है। प्रख्याः में जो एडी । अने जाता है उस के जीवन स्तः था ए । धारण ज-कार जो खाली 🐠 🔭 कट् करता 🦙 सुबह से प्राम त**्यहां रै**ऽ ा है, भुखा-की ातेसुन ते **प**शसा **हमारी** अं

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## [श्री लडली मोहन निगम]

के लिये, उसके जीवन स्तर में क्या ग्रन्तर है यह शायद श्राप को मालूम होगा। आपने जो टर्म्स आफ रिफरेंस बनाया है अगर उसमें अखबार में काम करने वाले सबसे छोटे कर्मचारो ग्रौर वर्डे कर्म । चारी के बीच एक ग्रीरदस का ग्र**न्**यात रखते है तो मैं समझ्ंगा कि बहुत बड़ा कामहुद्रा है। मैं चाहता हूं कि उस**कें** जीवन में भ्रगर कुछ न कुछ सु**र**का लाई जाती है तो वह बहुत ईमानदारी से खबरेला सर्जेगा। देश की ग्रीर समाज की सेवा ईमानदारी से कर सक्तेगा।

उपसभाष्यक (श्री सवाई सिंह सिसोः विया): में चाहता हूं आप समाप्त करें।

भी रामेश्वर सिंह (उत्तर प्रदेश) i इनकः बोलने दाजिए। बहुत ग्रच्छे प्वांइंट देन्हें है। दो–चार मिनट ग्रौर देदीजिए।

उपसभाष्यक्ष (श्री सवाई सिंह सिसोदिया)। यह तो हमें या ही ग्रच्छा बोलते है ।

भी लाडली मोहन निगम : : अब में एक छोटो सो बात ग्रान्कह **न**ाचाहताह फिल्म संबंध में । वह छोटा सा सवाल यह है कि ग्रापका एक फिल्म डिविजन है जो न्युज रील बनाता है। यह बात सही है कि उसको तैयार करने म बहुत खर्ची खाता है। वह पैसा सीधा जनता की जब से प्राता है। क्यों नहीं ऐसी व्यवस्था करते हैं कि ग्राप ग्रपना विषय तय कर उसको बनाने के लिये नये प्रतिभाशाली लोगों को उसको कथानक यादि भेज दिया जाए भ्रीर वह तैयार करके भेज दें। मैं समझता हुं ग्रगर ऐना होगा तभी देश में नयी प्रतिभा डाइ-रेक्टर वर्गेरह बन कर ग्रा सकेंगें। इस तरह

उनको ईमदाद भी मिल सकती है। इस क्षेत्र में जो मोनोपली है वह खतम हो जाऐगी। माप फिल्म कारवोरेशम को देखे तो **श**ापको — बडेबडे मगरमच्छों से मुकाबला करना पड़ता है।

संसदीय कार्य मंत्रालय में राज्य मंत्री (श्री सीताराम केसरी) : मेरा निवेदन यह है कि यह जो बहस चल रही है श्राज ही खत्म कर दिया जाए सात बजे या स्राठ बजे। मैं श्रापका समय नहीं लेता हुं लेकिन इतना निवेदन है कि इसे आज ही खात्म किया जाये ।

श्री लाडली मोहन निगम: श्राखिर मैं एक बात ग्रौर निवेदन करना चाहता हं। म्राप जानते हैं कि उद्योगों के हर क्षेत्र में कर्मचारियों को हर तरीके के स्वास्थ्य संबंधी सुरक्षा की गारंटी होती है।

उपसभाष्यक्ष (श्री सवाई सिंह सिसोदिया) अप्रापने तो फिर से बहस शुरू कर दी है। ग्रव ग्राप समाप्त कीजिए।

श्री लाडली मोहन निगमः श्रीमत्, मैं चाहता हुं कि ग्रखवारों के ग्रन्दर काम करने वाले कर्मचारियों के लिए भी कम से कम मेडिकल सुरक्षा हो सके, इसके लिए व्यवस्था की जानी चाहिये।

एक माननीय सदस्य : ग्रापने तीन साल में क्यों नहीं किया ?

श्री लाडली मोहन निगम : श्रन्त में मैं इतना ही निवेदन करना चाहता हूं कि हिन्दुस्तान में शास्त्रीय संगीत का श्रपना महत्व है। शास्त्रीय संगीत के जो रिकार्ड हैं उनका प्रसारण अभी नहीं हो पाता है। अगर आप देश में कुछ कल्चरल चेतना बढ़ाना चाहते हैं तो जो शास्त्रीय संगीत के रिकार्ड हैं उन पर से ग्राप कम से कम ड्यूटी को खत्म कर दें। भ्रगर ग्राप ऐसा

करेंगे तो इसका लाभ कलाकारों को मिल सकेगा और जनता को भी इससे लाभ होगा ।

Discussio i on the

श्रो महेन्द्र मोहन मिश्र : उपसभाध्यक्ष महोदय, मैं दो चार शब्दों में ही अपनी बात कह देना चाहता हुं। हमारे मित्र माथुर साहव ने अभी एक तार छेड़ दिया कि जनता पार्टी के राज में ये-ये बातें की गई, लेकिन धव कांग्रेस पार्टी के राज में हमारे ग्रखबारों की ग्रोर प्रचार तथा प्रसारण की जो स्वतन्त्रता है उसको खतरा पैदा हो गया है। इसी संदर्भ में माश्रुर साहव से मैं कहना चाहता हूं कि आपके तीन वर्षों के शासन-काल में क्या हुआ, यह मैं बताना चाहता हं।

उपसभाष्यक्ष (श्री सवाई सिंह सिसी-दिया) : ग्राप माथुर साहव से प्रेरणा क्यों ले रहे हैं ?

श्री महेन्द्र मोहन मिश्र : उन्होंने तार को छेड़ दिया, इसलिए मैं ये बातें कहना चाहता हं । ग्राप जानते हैं कि जनता पार्टी के तीन वर्ष के शासन-काल में आल इंडिया रेडियो की जो केडिविलिटी थी वह पूरी तरह से खत्म हो गई थीं। उन दिनों इम जब देहातों में जाते थे तो लोग कहते थे कि यह ब्राडवानी रेडियो बोल रहा है। रेडियो पर से लोगों का विश्वास उठ गया था । माथुर साहव ने कहा कि नेशनल हैराल्ड जनता पार्टी के या बी० जे० पी० के मेम्बरों की बातों को प्रकाशित नहीं करता है। लेकिन मैं पूछना चाहता हुं कि तीन वर्ष के उनके शासनकाल में इंडियन एक्सप्रेस ने या श्रापके किसी श्रखवार ने इंदिरा जी का नाम भी लिया था या उनकी बालों को सही ढंग से प्रका-शित किया था ? ग्राज ग्राप स्वतन्त्रता की बात करते हैं, ग्रह्मवारों की स्वतन्त्रता की बात करते हैं, हमारी नेता श्रीमती

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श्री जगर्दश प्रसाद माथर : श्रव लोग साठे रेडियो बोल रहा है, कहते हैं।

श्री महेन्द्र मोहन मिश्र: श्रापके तीन वर्षी के शासन काल में रेडियो में, दूर-दर्शन में जितने भी ग्रार० एस० एस० के लोग थे, सारे हिन्दुस्तान में बड़े पैमाने पर बड़ी बड़ी जगहों पर बैठ गये । मैं चाहता हं कि आप इन लोगों की छानबीन करें और उन लोगों को निकाल फेकें। वगैर इम लोगों को निकाले ग्रखवारों की स्वतन्त्रता बरकरार नहीं रह सकती है। मैं यह भी चाहता हूं कि जिन लोगों को जनता पार्टी के शासन-काल में ब्लैक लिस्ट किया गया था उनको पुन: स्थापित किया जाय। ऐसे लोगों को जो जनसंघ के लोग हैं या जो श्रार० एस० एस० के लोग है श्रीर जो बड़ी बड़ी और छोटी-छोटी सभी जगहों पर बठे हये हैं उनको अभी तक आपने निकाला नहीं है। जब तक उनको बाहर नहीं निकाला जाएगा तब तक श्रखबारों की स्वतन्त्रता बरकरार नही रह सकती है। श्राप जल्दी से जल्दी इस काम को करें और इस प्रकार के जो लोग संचालन के स्थानों पर बैठे हमें हैं उनको आप निकाल दें।

दूसरी बात मैं यह कहना चाहता हूं कि हमारे देश में जो पिछड़े इलाके हैं, जैसे ने का है और बिहार का उत्तरी क्षेत्र है, इन क्षेत्रों में विशेष रूप से प्रचार करने की ग्रावश्यकता है। ये क्षेत्र हमारे देश में आधिक ग्रीर सामाजिक, दोनों दृष्टियों से पिछड़े हुये हैं। यातायात के मामले में भी ये क्षेंच पिछड़े हुए हैं। सरकार द्वारा लोगों की मलाई के लिए जो योजनायें बनाई जाती हैं श्रीर जो सामाजिक सुधार के कार्य [श्री महेन्द्र मोहन मिश्र ]
किये जाते हैं, धाज आवश्यकता इस बात
की है कि इन चीजों का प्रचार और प्रसार
आकाशवाणी से इन क्षेंतो के लिए विशेष
रूप से किया जाना चाहिये । उन क्षतों
में जो हमारे देश के विकास के कार्यक्रम हैं
उनका प्रचार होना चाहिये ताकि वहां के
लोग उनको जान सकें । इसलिए मेरा
निवेदन है कि इस नजरिए पर मंती

महोदय ध्यान दें।

हमारे पाण्डे जी ने अभी कहा कि जब हम विदेशों में जाते हैं तो वहां दिल्ली को सुनना चाहते हैं लेकिन नहीं सून पाते हैं। यह तो विदेशों की बात है मैं ग्रापसे कहना चाहता हूं कि हमारा पटना रेडियों स्टेशन है जो कि वर्षों से चल रहा है। लेकिन उप-समाध्यक्ष जी, अगर दिल्ली में हम पटना को सुनना चाहते हैं तो हम लोग सून नहीं पाते हैं। मैं चाहता हुं कि पटना जो कि बिहार की राजधानी है, जिसका बड़ा योगदान देश की आजादी में रहा है, जो कि 20 वर्षों से चल रहा है, वह पटना रेडियो पावरफुल रेडियो स्टेशन बने ताकि सारे देश के लोग पटना की सुन सहें। इसी प्रकार ग्रादिवासी क्षेत्रों में जैसे कि रांची रेडियो स्टेशन है, मिथिला जो कि हमारी भारतीय संस्कृति और कल्चर का एक महत्वपूर्ण स्थान है, भागलपूर रेडियो स्टेशन इन सब छोटे छोटे रेडियो स्टेशन का विकास किया जाय । कांग्रेस राज्य के अधीन इन क्षेत्रों में आपने आकाशवाणी को दिया लेकिन मैं चाहता हूं कि इस तरह के जो स्टेशन हों उनको ग्रीर ज्यादा विकसित किया जाय ग्रीर खासकर जो स्टेशन हमारे राज्यों की राजधानियों में हैं उन सबको पावर-फल बनाया जाय और उन सबों में निश्चित वौर पर पटना में टेलीविजन सेन्टर के लिये जल्द से जल्द और आज ही घोषणा करें कि पटना में भी टेलीविजन का संचालन किया जायेगा। यह बड़े सौभाग्य की बात है कि इस मंतालय में हमारे ही प्रान्त की एक नेता

महोदया आपको असिस्ट कर रही हैं और इस नाते इसके लिये आपकी जवाबदेही और भी बढ़ जाती है।

📳 मैं एक बात और कहना चाहता हं कि हमारा जो 20 सुत्री कार्यंक्रम है, जिसके बारे में पिछले वर्षी गलत प्रचार करके लोगों को गमराह किया गया है, उस 20-सुवी कायंक्रम को साकाशवाणी और ेली-विजन से प्रसारित किया जाय ताकि लोगों को यह बताया जा सके कि हम सम जवादी कार्यंक्रम को लागू करना चाहते हैं। संजय जी ने इस सिलसिले में देश के नवयवको के लिये विकास कार्यक्रम की योजना बनाई। इतिहास साक्षी है कि नवयुवकों ने विकास कार्यक्रमों को जब हाथ में लिया तो उसमें सबसे श्रधिक सफलता प्राप्त हुई । तो इस तरह के जो कार्यक्रम बनाये जांय उनका प्रसारण हम दूरदर्शन और प्राकाशवाणी के माध्यम से करें। इन शब्दों के साथ जो बातें मैंने रखी हैं मैं चाहंगा कि उन पर मंत्री महोदय ध्यान दें और जो पिछड़े क्षेत्र हैं उन क्षेत्रों की स्रोर वे न्याय करें, इन शब्दों के साथ मैं अपना भाषण समाप्त करता हूं । उपसभाष्यक्ष जी मैं आपका शुक्रगुजार हूं जो आपने मुझे बोलने का समय दिया ।

tan Times\*. The ditor, Mr. Kalelkar, was removed so fiat our hon. friend, who is here, Mr Khushwant Singh, who sees the iinaj e of Mata Durga in

Shrimati Maneka, could step in and be of service to the ruling party. After Mr. Kalelke r. other people like Mr. Prithivis Chairavarty, Mr. K. R. Sundar Rajan ant seme other people who were senior staff members had to be removed sr that this could be turned into the s-!rvice of the ruling party. This is not an isolated example. This is on ly one of thw several examples, i am ust trying to draw your attention to what is happening beyond our eyes, beyond the formal rules of the Government. Hence, these are the m; in weapons in the hands of the Government to run down the opposition, 11 suppress criticism and to black cut the democratic opinion of the toili ag masses. Sir, take the example of f)e AIR, the type of their functioning. I am much grieved to state one fact. Only the other day, on 13th July our nost beloved leader, one of the most ienior MPs, veteran working class lea ler, CPI (M) leader, Shri Dinen Bhattacharya, died at 1.00 A.M. but the Del li radio station did not bother to ann tunce the news. At 8.30 A,M. we, our party CPI(M) office, from Calcutta rang up the Calcutta

. radio station, bul they also did not announce it befo e 9 0G O'clock, not even in the 7.30 news. Sir, can we imagine any such thing  $i_n$  the case of any member of the ruling party? In that case, Sir, th AIR could not be so much silent or indifferent.

Again I say hat all the radio stations should be controlled by the bodies of equal representatives of the State and Centre, but the States have not been given representation at all. I raised this que tion in this very House last year ;,lso that there were no representative!; of West Bengal on that Board. Therefore, all the programmes, even the selection of artiste<sub>s</sub> and everything else, are being done without taking m'o consideration the local needs of the States. All the programmes are arranged to serve the narrow interests of the ruling party at th<sub>e</sub> Centre, wi h total disregard to

the federal nature of our Constitution and democratic rights and privileges of the vast diverse people of our nation. I must give you one small example. Take the examples in Parliament' and 'Spotlight'. of Today These programmes are given in Hindi and English only. Why are they not relayed in regional languages? if it is not possible to do it on the same day, they can do it on the next day. But it is not done. The Report of the Shah Commission on the emergency 'excesses passed serious strictures on the Ministry of Information and Broadcasting. should remember it. They had the darkest They had a censor team within the They had imported IPS Parliament House. officers to observe the matters. They had supressed the press and made it the prisoner of fascist terror. Sir, I can tell you a smal] experience of mine. I am the editor of a small monthly magazine for women 'Eksathe'. This is in Bengali. It was under great censorship. The editorial the news, the poems, the stories, even the articles of Rabindra-math and Saratchandra had to be censored. I could not publish the speeches made by our party members in the Lok Sabha. All those speeches and editorials were to he censored. That is the terrible time I had to go through, i will never forget those dark days, but now they have changed the tactics, not the policy. That is what I want to say. Now, Sir, the time at my disposal is limited. So, I will leave the AIR and take up the working of the Doordarshan.

Take th<sub>e</sub> example of the Calcutta TV. Its tower is 175 ft. high and the transmission range should be much more, but the antenna has been fitted at 125 ft. only. So, the transmission rate has been the lowest among the four main cities of India. Sir, here is the reply of the hon. Minister himself given to a question asked by my hon. colleague, Mr. Jyotirmoy Basu. The Delhi TV transmission time is 35.20 hours. Th<sub>e</sub> Bombay TV transmission tim<sub>e</sub> is 31.30 hours, the Madras TV

[Shrimati Kanak Mukherjee] transmission time is 26.40 hours and the Calcutta TV time is only 21 hours per week.

Discussion on the

Why this discrimination. Sir, even after six years, the Calcutta TV centre rioes not have a building of its own.

Now the proposal for relay centres a^ Midnapore, Murshidabad and Asansol has not yet been approved. The Government is saying it is under consideration. How long will it remain under consideration? Here is a statement by the Information and Broadcasting Minister of my State, Mr. Bhattacharya. He says that they have sent a Bill to the Centre for getting the consent of the President. This is the 'Compulsory Screeing of West Bengal Films Bill, 1979'. The Government is sitting over it and not gettting the consent of the President. The Bill is lying in the files of the hon. Minister. And when these relay centres at Murshidabad, Midnapore and Asansol are not being done, the hon. Minister is talking about the colour TV. People are starving, but they are showing them golden ortnaments. It is just like that. One phased programme needs Rs. 400 crores. Why should there be so much enthusiasm for colour TV? That is why my apprehension is that this proposal of colour TV is to oblige some multi-national company.

Then I want to ask only one question about the filmiS. The most interesting part of it is this. Sex crime is one of the main contributors of these films specially from some parts of our country. There is no strict censorship of the films. EVen if there is censorship, there are no measures to implement the censorship. I have with me a copy of a Memorandum which is lying in the files of the hon. Minister. It was sent on 13th April, 1980, signed by 36 artistes, producers and other organisations of West Bengal, including Sat-yajit Ray, Mrinal Sen, Tapan Sinha, Sarjoij :r\e, Uttlam Kumar-, Soumitra

Chatterjee. Utpal Dutta, Kali Baner-jee and others. It is the very important document. And this Memorandum is lying in the files of the hon. Minister. They have suggested—I— Will read just a iew lines—"No doubt cinema is an industry but it is not like an iron foundry or a Jute mill. It is an art based industry and predominantly a medium of entertainment. It has assumed at present a very important position for its socio-political values and its role as a medium of information, mass communication and education. This very much important an industry is now used and controlled for their personal gain by some unscruplous people without any respect for culture of our country and social responsibility."

VICE-CHAIRMAN SAWAISINGH SISODIA): Mrs. Mukherjee, now I have to call the next speaker.

SHRIMATI KANAK MUKHERJEE: For this mass media to serve the-people, not only the policy but the method of functioning should be radically changed.

Thank you very much, Sir, for a patient

SHRIMATI NARGIS DUTT (Nominated' Thank you very much, hon. Vice-Chairman. Sir, i am very happy that you have called me after the very short speech of my hon'ble colleague made over here because she relevantly spoke about the corruption in films. Films are a part of my life. I belong to films and I am very proud and feel honoured that I belong to this profession. And it is because of this profession that the President of India has nominated me to this House.

I would like to bring to the notice of the Houife, -without mentioning names, as my hon, colleague has mentioned the names of Mr. Satyajit Ray and others who have started as signature campaign against violence and sex in the films. But according to me the kind of films that are made by Mr. Satyajit Raythough I have the

greatest pride 1 I him because he has taken the Indi in cinema into the world market— he kind of projection that he does in I ie West is not correct. In which homi, excuse me, do we see snakes goin; back into the huts? India is as mo lern as India is. Not that we do noi have poverty. But when we project poverty abroad, we much projec modern India abroad as well.

Anyway, Sir. Coming now to the various points, irstly I would like to congratulate th hon. Minister here for the Report. I had the opportunity of going throuj h the Report. It says that "A light alternative National Service of All India Radio, Vividh Bharti, broadcasts programmes for a total duration of 12 hours 45 minutes on week days a id 13 hours 45 minutes on Sundays." I hese are all commercial programm s and they are very popular. Now Sir, why are they so popular? Beet ase they mostly play Hindi film song; against which we are all speaking.

One gentlen an got up and said there was so m ich of sex and violence in the films. Neither do I propagate nor do I say that sex and violence in films are good. Once again the Mem. ber from the ether side said that the hon. Minister was reported to have said the Baghp it issue should not have been put into the paper. Well, Sir, the Baghpat issue is a very vital issue which s iould come into the papers. But, i the Baghpat issue has come into the papers in this way, that Mrs. May; Tyagi was pulled into the streets, hi r saree was torn and many parts of her body... Well, I do not want to t 11 the House about all those things There were many other things. But have we, in the films, shown tl is, Sir? And if we in the films try to si ow this, will the Members of the H< use like it? We in the films never, never tried to show that the police have ever been bad to the people, to th. women or that they dishonour then. We, in the films, have always tried o show that the police have to prote 't the women, that the police have to protect the people. So,

Sir, here I am very sorry to say that because I belong to thi<sub>s</sub> profession, I have to vehemently speak for myself and for my profession.

Now, Sir, coming back to Vividh Bharati, it is very popular because wherever you go you hear it. You go to any kitchen and you will see that the housewife is tuned on to Vividh Bharati. Whether she is cooking or whether she is making her baby sleep or whether she is sewing clothes, she is listening to Vividh Bharati which  $i_s$  playing Hindi film songs. They are so very popular. I must say here that the Report mentions that the estimate of earnings from April to September, 1979 is Rs. 4.80 crores, and it might  $g_0$  up to Rs. 10.30 crores subsequently. That is definitely due to popularity of the medium.

Sir, I am very happy that the hon. Minister has said that our films are getting great recognition abroad. We are having film festivals where our films take active participation. We hold international film festivals in our country in various fields and our films are getting awards here as well as abroad,. But thene is one thing which I must bring to the notice of the hon. Minister. When we send our films abroad. they face tough competition there because there is a lot of representation from very and they have enough rich countries money for publicity. Since the hon. Minister has already visited some of the festivals, he knows that whenever a film is shown there. there is the tradition of the country to which the film belongs throwing a party. Now that party is thrown on a lavish scale where all delegations go and participate. I would request the hon. Minister t<sub>c</sub> please request the Finance Ministry that whenever our films go abroad, they should go with the same Our people must be given honour. enough foreign exchange so that we can propagate our films properly, we should be able to project ourselves properly, we should also be able to stand up to the other countries and give a good party like they do. Our

#### [Shrimati Nargis Dutt]

delegations that go abroad, Sir, are hardly ever given any foreign exchange. I myself have been in many delegations and we live by the coupons that our hosts give. We go there, we enjoy their hospitality but, unfortunately, we never are able to call them even for a cup of tea and it is very embarrassing for us when we cut a sorry figure. Then, Sir, I am very sorry to say—and I have to be very frank—when somehow or other i\* is managed, all sorts of reports appear.

And I must say that it is a competitive field where a lot of money is spent. I have already spoken about the film festivals and the delegations.

I would like to bring to the notice of the hon. Minister something about the films produced in the Films Division. They are mostly programmes and propaganda films—to propagate education, family planning, etc. This media covers all the important happennings in the country and the films are shown all over India in all the cinema houses. Now this is Government propaganda. These documentary films are shown compulsori-ly in every cinema theatre. Now one per cent of the money based on the seating capacity of a cinema house, whether the cinema house is full or not, is charged by the Ministry of Information and Broadcasting. I hope I am right on this. It comes to about Rs. 2.31 crores which they collect this way. Now, Sir, it is here that a vicious circle starts; because we start from zero, we have to come back to zero. A vicious circle starts here because the cinema-owner-please don't ring the bell because I am so very sensitive to it-who is on exhibitor has to collect this money from the distributor, but the distributor does not want to pay it and so he collects the money from the producer and the producer has to pay it because he has to run his film in that theatre. So he tells the cinema-owner to increase the rates of tickets. When the rates of tickets are raised, it is the common

man to whom the burden is passed; and it is the common man who is ultimately to be entertained. So, coming back to the whole thing, we are not doing a right thing by taxing the common man, because he deserves ' the kind of entertainment which he gets.

Sir, there is a new duty on films which has come from the Finance Ministry. I am sure the Ministry of Information and Broadcasting i<sub>s</sub> going to continue making documentary films and other films. Of course, they are going to buy colour films and colour 1 raw films stocks, which is not going I to affect them because it is going to be a book to book transaction. But it

is going to trouble us. If there is going to be any deficit in the Budget, it is sought to be met by taxes from us, from the people. So I request my Minister that he should fight for the cause of the film industry. He is a very enlightened gentleman. I have the greatest respect for him because he fights for us. I am sure he will continue to fight for us. I would request my Minister to please see that this duty which has been imposed on us, which is going to put a very heavy burden on the film industry, is reduced.

One thing more, and that is about the Poona Film Institute. The Poona 1 Institute had a very very beau-1 tiful faculty. It was the faculty of i acting, which has been Through stopped. i the Poona Film Institute we have got very beautiful actors and actresses like Jaya Bhaduri, Shatru-ghan Sinha and many others—I particularly mentioned the names of Java Bhaduri and Shatrughan Sinha be-i cause they are well-known names to-i day. I would request the Minister to please re-start this ' faculty. Also, please have a faculty of music because today film music is also an art, not that we do not have very good singers in the country-we have very good singers in the got I country-but because to sing for films technical skill which should be is a j taught io the Institute. We need new singers.

So I would req lest you to have a faculty of sing ng in the Institute where new talent can be brought so that new singers can be introduced into the industry.

SHRI ARVIND GANESH KULKARNI: Madam, vve also reciprocate your feelings. *M* e also like Mr. Sathe equally as YOU do. So we reciprocate your feel ngs. (Interruptions)

SHRIMATI U >HA MALHOTRA (Himachal Prade-h): Vice-Chairman, Sir, I rise to spea c on the working of the Ministry of Information and Broadcasting.

SHRIMATI PURABI MUKHOPA-DHYAY (West Bengali): How is it that three ladies are speaking consecutively?

THE VICE-C [AIRMAN (SHRI SAWAISING/H, 'ISODIA): If time permits, I may c ill you also.

SHRIMATI USHA MALHOTRA: I have welcomed he announcement.

Sfrffil NARA SINGHA PRASAD NANDA (Orissa): That way this Minister is very fortunate.

SHRIMATI USHA MALHOTRA: I welcome the am ouncement.

SHRI ARVIND GANESH KULKARNI: He is like a hero in the box.

SHRI BHUPESH GUPTA (West Bengal): It mus; be a red letter day for Mr. V. P. S;the.

SHRI ARVIND GANESH KULKARNI: He is a box office hero.

SHRIMATI 1 <sup>r</sup>SHA MALHOTRA: Should I start a 1 over again?

THE VICE-C LAIRMAN (SHRI SAWAISINGH SISODIA): Please continue.

SHRIMATI USHA MALHOTRA: Vice-Chairman, Sir, .e to speak on the working of the Ministry of Information and Broadcasting. I have welcomed the announcements made by the hon. Minister with regard to improvement of the mass media, that is, the Doordarshan, the Akashwani and the policy of the freedom of the Press.

He has given a lot of thought to the improvements as the Ministry has an onerous duty to perform, that is, keeping the people of the country well-informed of the policies and programmes of the Government and serving them in different ways also. In the discharge of the responsibility the Ministry has under its control some of these media like the Akash' wani, the Doordarshan, the Press information Bureau, the Films Division, the Song and Drama Division, the National Film Archives, the Publications Division, the Directorate of Field Publicity, the Central Board of Film Censors. While assisting the Minister in this heavy responsibility of information, it maintains liaison between the State Governments and the other agencies for mass communication and mass education as well. The other official media can take over enlightening the masses of our nation. It is a very effective media which brings the remotest areas of our country together.

SHRI ARVIND GANESH KULKARNI; The hon. lady Member from my side should be called.

THE VICE-CHAIRMAN (SHRI SAWAISINGH SISODIA); Certainly.

SHRIMATI USHA MALHOTRA: Do not feel jealous.

THE VICE-CHAIRMAN (SHRI SAWAISINGH SISODIA); If this is the wish of the House, I will certainly call her.

SHRIMATI USHA MALHOTRA: They come to know each other. They understand each other. There is a considerable understanding between the different States. The All-India Radio educates, informs and entertains the people through its various programmes. It has proper guidelines for presenting all shades of view points.

#### [Shrimati Usha Malhotra.l

It also presents constructive criticism of the policies and programmes of the Government. During the mid-term elections to the Lok Sabha, the national political parties! were allowed time, and the relays were carried over the nation's entire network of the All-India Radio. It was the same pattern •which the States adopted also. I personally believe that the rural programmes broadcast from all the stations cover agriculture, horticulture, sericulture, health and hygiene, nutrition and family welfare programmes are a boon to the brothers and sisters, the youth, who dwell in the rural areas and they can improve their lot through these media by finding out the knowhow in connection with the above mentioned subjects. For the children, the youth and others who live in the cities and the villages. the rural women and the working women in the cities, special programmes are broadcast. I suggest that special emphasis should be laid on some vocation-oriented programmes also so that certain schemes are explained for selfemployment and the youth do not run after only the white-collar jobs.

It may be recalled that the Door-darshan was delinked on the 1st of April, 1976. The Government has done well in not having set up an autonomous body of the A.I.R. and the Door-darshan because such an organisation is not considered necessary to enable these media to discharge their basic objective of serving the people who are not served by other media.

#### 6 P.M.

Mass contact with rural India is possible by utilising TV and also satellite-based TV communication channels for the rural areas, by having special programmes of interest for the farming population of our Country. And we should have youth programmes for inculcating nationalism. I would like to lay more stress on this because this Is probably what we need today. We

have to raise the standard of our national character, and that can be done through these media. We should have programmes for inculcating na~ tionalism and giving them the right direction to participate in the reconstruction of our nation. And how? By showing them different avenues of service and selfemployment. There should be a network of TV relay centres all over the major areas through a fuller utilisation of P & T microwave communication system. We should go in for frequency modulation type of broadcasting as it provides high quality and noise-free reception over a large dynamic range. It has been introduced on a very small scale. It would be welcome if this is introduced on a much larger scale. It would help the rural and the urban unemployed to take up some industrial schemes which could be covered by the AIR. It is a very powerful mass media and I think it will be very effective to guide the youth of our country.

I believe that side by side with these, in the AIR we can lay stress on the duties which every right entails with it. It should be driven home to the youth, to each one of us, to every citizen in free India that we have a duty towards the society in which we live. This should be projected through the two media we have. Let our youth know the value of the hard-earned independence and how best to preserve it. There should be special programmes for it to inculcate in them love for the country and also to give them an idea as to how the independence was won.

I also believe that AIR and Door-darshan have a complementary and supplementary part to play. I should also like to suggest that national integration programmes should be televised and broadcast. The Song and Drama Division can project the Government's view to the people, thus providing entertainment and also bringing home to them our rich cultural heritage an, how We have developed unity in 'liversity.

Broadcasting is a powerful aid for development of our nation. So special efforts ar; needed to focus attention on the P "ecious values which the nation holds 3C dear to its heart

THE VICE-C IAIRMAN (SHRI SAWAISINGH SISODIA): Please try to conclude now.

SHRIMATI UI HA MALHOTRA: Just a few minut s more, please. We should develop 1 high standard of dramas, bringing < ut morals, and songs to entertain as we.l as convey delicately the rich legaci which we all have inherited in mu; ic arid songs. My mind goes to my State of Himachal Pradesh because a > far we do not have a single TV centr\* over there and we are actually requesting the hon. Minister for Informat in and Broadcasting to let us have a TV mother station at the State headq arters and also a relay centre eith, r at Kasauli or at some other suitab e place in Himachal Pradesh. According to the latest figures available, I would say that it is justifiable. W s can have it there because the lower belt could also benefit by this TV station that could be put up at an altitude such as our Government has already mentioned to you.

I would come o films last of all because it caters to the affluent class and the middle < lass. Approximately seven crores of people go in for it. To cover this sectior. efforts should be made to encou age films to have themes which live up to the high ideals of our culture with a moral at the end, along with t ie entertainment part of it. During my tour I felt that the outside world is not aware of the transformation India h is achieved by way of being a developin \$ country. We should concentrate on hew best to project our great nation, evert if we have to make a concerted effor to balance our bud-

get. Publicity abroad should be done through our Embassies, through literature, through news reels, films and special film festivals (*Time bell rings*) to be held on our national days abroad. The country's image has to be retrieved. I lay great stress on it because it was heartrending to see during one of my visits how during the last three years the image of the country has gone down in the eyes of the world. I would appeal to the hon. Minister to kindly find some sort of programme so that the image of our country is projected and retrieved from what it has been in the last three years.

You can just imagine the lot of the Indians who have settled abroad. What  $d_0$  they feel about it when they are run down in different ways away from their homes in India? One has to move with them to know how much their motherland means to them. It is not difficult to" assess. It is not difficult at all when it means so much to you and me. As you know, who lives jf India dies and who dies if India lives.

SHRI NARASINGHA PRASAD NANDA; Please do not break the chain.

Now you should call the hon. lady Member from this side.

THE VICE-CHAIRMAN (SHRI SAWAISINGH SISODIA); Yes, Shrimati Purabi Mukhopadhyay.

SHRIMATI PURABI MUKHOPA-DHYAY: Mr. Vice-Chairman, since everyone of us is in a hurry, I will take very little time. May I also join others in congratulating the Minister? I had occasion to work with him. He has a sensitive mind and he is open to any suggestion, whether it comes from the opposition or the ruling party and he will accept it. He is also an efficient person and I hope there will be now a change in tone and outlook in the administration during his Ministership.

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[Shrimati Purabi Mukhopadhyay]

Press is a powerful media and I would, therefore, like the press to be delinked from the business houses. We stand for socialism. The monopoly houses and business houses have their own outlook about social aspects and the sooner the press is delinked from these business houses the better it is for the media, and for everybody. The Government is committed to delink newspapers from business houses. But it has not been done. On the contrary, business houses have been showing their political acumen by dismissing from their newspaper offices those who do not toe their line. There must be some sort of legal remedy for such people. I would urge upon the Minister to delink newspapers from business houses a<sub>s</sub> quickly as possible.

Only the other day some ot the working journalists including the editor and well-reputed journalists were dismissed. The Hindustan Times is eon-trolling a weekly—the Contour. This is being closed down. The people who are working there should be transferred to the new weekly which they are going to start.

The Palekar award has not been implemented. In order to protect journalists from illegal retrenchment, the Minister should look into it and he should re-examine it. Instead of going to the tribunal or the High Court against retrenchment I would like to know whether the Minister can do something on the spot to stop this kind of activities of the newspapers. Sir, nobody can beat Mrs. Nargis Dutt.... (Interruptions).

SHRI KALYAN ROY (West Bengal): Sir, what i<sub>s</sub> th<sub>e</sub> whispering going on on the treasury benches?

SHRI SITARAM KESRI-. What you want is going on. (*Interruptions*).

THE VICE-CHAIRMAN (SHRI SAWAISI \*'GH SISODIA) Order, please.

SHRIMATI PURABI MUKHOPA-DHYAY: Sir, I have been called to speak. Let us have some serious discussion, please. (Interruptions).

THE VICE-CHAIRMAN (SHRI SAWAISINGH SISODIA). Order, please.

SHRI SITARAM KESRI; The honourable friend is being honoured.. (*Interruptions*).

SHRIMATI PURABI MUKHOPA-DHYAY; Mr. Vice-Chairman, Sir, you were kind enough to call me to speak. So, may I expect some seriousness from the treasury benches?

SHRI JAGDISH PRASAD MATHUR: As such as they can afford,

**PURABI** MUKHOPA-**SHRIMATI** DHYAY-, Yes. Now, I have forgotten the point that I was making. Yes, it is this. I had very carefully listened to Mrs. Dutt's speech and nobody can beat her on that because she belongs to that industry and she has vast experience in that. About Satyajit Ray's films, Sir, she may be correct in asking why we should send films outside the country which depict only poverty I agree, because it also creates a wrong impression in the minds of the people of foreign countries that we are only that poor, that we are only that and nothing else. But, before criticising Satyajit Ray, may I ask; As compared to that, which are the films which show our wealth? What are the films that are there? The films which have cabaret dances, which have wanton violence, have gone through the Censor Boards and have been passed with all those things inside. Now, there should be a uniform standard of censorship. What is available in Bombay may be different from what is available in Calcutta. It may be a different yardstick in Calcutta and it may be entirely a different yardstick in Madras and other places. So. a uniform pattern of censorship should be there and I people who are linked up with this industry shouk also be there as representatives as well as social workers and social reformers. Sir. while I am on this, may I remind the Minister of the sorry state of affairs that is there now? When trie artistes and others get old, there Is no scope for them. Their voices go and their outward show which they can utilise in the films as an actor or actress is also loit and their name; are forgotten and we allow them to 'lie in conditions which we will not allow even the people living in abject poverty to die in. Sir, I was the Chairman of the Abhinetri Sangh in West Bengal. Why did they choose rne as the Chairman? Because that was what appealed to me and they said; "When we are earning money, we cam ot keep it at the last stage of our life and we have nothing to fall back upon. So, there should be some sort of ai institution and some sort of a fund o look after the old artistes." I do not mean only the film sttrs or the stage actors, but also the singers, the painters, the writer and all those people who are connected with this industry.

coming back to the Minister himself: Sir, at east I drew the atten tion of this Ho ase to the rape cases through a calli ig-ettention notice. you have carefi lly listened or if you go through the records, you will find that I had said that this wag a social I said thr t I did not hold anv. Government, wnether at the Centre or in the States responsible for such I had st£d that the media things of Press, the educational institutions. the social workers, the political parties, etc. will have 10 put their heads to gether to find; solution for this had raid that I would hold the Gov ernment, whether in the States or at responsible if after such Centre. an incident the Government concerned was callous and was not serious. I am not bringing back again the issue which we discussed this morning. For a Minister of hia stature, who is sop histicated, who is modern in his out look, who is edacated and who has a fine sensitiveness, to comment-----

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AN HON. MEMBER; And with a social background.

SHRIMATI PURABI MUKHOPA-DHYAY: With a socialist background, to comment like that...(Interruptions) Yes, how is it that these are non-issues. What are the issues. If not the honour of women, honour of your own sister, your own dear mother? I expected that a person of your stature should not have tried to influence anybody by saying that, because you could not successfully hoodwink yourself by saying this. So I congratulate the Press for drawing the attention of the society towards these kinds of atrocities.

SHRI BHUPESH GUPTA: I issued a statement. Not a worj of it was published. If I say something good about some Minister, it is said: Bhupesh Gupta has said this... (Interruptions)

SHRI V. P. SATHE: That is also not published.

SHRI BHUPESH GUPTA; That you very well do (Interruptions).

SHRIMATI PURABI MUKHOPA-DHYAY: I just tell this to you as one of your sincere well-wishers. I want you to be a successful Minister.

Second thing is about the coverage. Since Mr. Bhupesh Gupta has mentioned it, I would not gay much about it. I am a regular listener of news, whether it is Hindi or it is English; I generally do it. Sir, i would like to give one instance. Mr. Nanda raised an issue, a very important issue. His point was well taken by the House and appreciated. Not a word came in the news coverage... (Interruptions)

SHRI BHUPESH GUPTA: I said that when policemen go rapist<sub>s</sub> and the Central Ministers think that it is a non-issue, shame is compounded... (*Interruptions*) I think it i<sub>s</sub> a very good sentence. Circulate it... (Inter-ruptions)

SHRIMATI PURABI MUKHOPA-DHYAY: Not a word of what Mr. Nanda was mentioned—not even his name.

Discussion on the

SHRIMATI **PURABI** MUKHOPA-DHYAY: We give Calling Attention notices which are important according to us they may not be important according to the ruling party. We try to do justice to the subject by seriously discussing the problem. Sir, I think you mentioned about myself. My name was not even mentioned in . ..(Interruptions) Look at the 'Sap-tahiki'; look at the news coverage and the 'Spotlight' and 'Today In Parliament', as rf the Rajya Sabha does not exist. It is a twenty minutes' coverage. Look at the news coverage. I find that the Rajy<sub>a</sub> Sabha is side-tracked and if the Kajya Sabha is mentioned, only the Ministers' speeches and some speeches in support of the Government are given coverage. And not only the names, even sometimes the subjects are not mentioned in the 'Saptahiki'—\*not even the subjects and the sponsor of the debate; even their names >are not given just as Mr. Nanda's name was not mentoned. Mr. Kalyan Roy made one of the most useful speeches. I am one of those who keep track of the subject. He and Mr. Bhattthese are the two experts on mining and coal. And specially because he is completely concentrating on coal, he speaks as an authority. What was the coverage you got Mr. Kalyan

SHRI KALYAN ROY: It is 'zero'.

SHRIMATI PURABI MUKHOPA-DHYAY; if you say that this Government functions democratically...(Interruptions)

THE VICE-CHAIRMAN (SHRI SAWAISINGH SISODIA): Order, please,. . (Interruptions) Will you like to take some more time?

SHRIMATI PURABI MUKHOPA-DHYAY: The first casualty is the Rajya Sabha The next casualty is the Members of the opposition. Well, it could never happen if it was not controlled by the Government and if there was acceptance of a parliamentary democracy. Today I am sitting in

the opposition and tomorrow I may be sitting in the ruling benches.

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SHRI SITARAM KESARI: Not unless you change the bench.

SHRIMATI PURABI MUKHOPA-DHYAY: I will never be one of you.

THE VICE-CHAIRMAN (SHRI SAWAISINGH SISODIA): Please conclude.

(Interruptions)

SHRI BHUPESH GUPTA: If you want to take away Shrimati Purabi Mukhopadhyay, it will be the re-enactment of the Ramayana.

SHRIMATI PURABI MUKHOYA-DHYAY: I do not want to be sidetracked.

THE VICE-CHAIRMAN (SHRI SAWAISINGH SISODIA). Please conclude.

**PURABI** SHRIMATI MUKHOPA DHYAY: I am finishing. I think he can still change the outlook that I mentioned. (Interruptions). could never happen if it was not under the control of the State Government. I agree with Mrs. Kanak Mukherjee when she said that in every State capital—I don't mean in Calcutta only—there shoul^ be an advisory committee. It may not be mandatory. But at least the advisorv committee's recommendation. should be accepted because every locality has its own genius and every locality has its own problems and they can cater to the need of the area by amply demonstrating through the mass media, through the press, through the television that outlook and that attitude. So, please do something about it. Then, Sir, about the press...

THE VICE-CHAIRMAN SHRI SAWAISINGH SISODIA): This should be your last point.

SHRIMATI PURABI MUKHOPA-DHYAY: This is my last point. Of course, not my last speech.

THE VICE-CHAIRMAN (SHRI SAWAISINGH SISODIA): I wish many more speeches from you.

SHRIMATI PURABI MUKHOPA-DHYAY: Thank you.

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मंत्री जी से भी में बह निवेदन करत हूं।

उपसमाध्यक्ष (श्री सवाई सिंह तिसीदिया): उनना भाषण तो समाप्त तीने दीजिए।

SHRIMATI PURABI MUKHOPADHYAY: I say that national integration should not be a casualty. More news and more a.ticles should be accepted and broadcast on the issue of national integration. Look at what we' are today. There is the question of secession. Of course, I may not agree with you and you may not agree with me. But national integration aspect should not be lost sight of. I went to see the film 'Garam Hawa'. There 8 short film in the Indian News Review about the agitation in Assam. They do not know the background at all. They show seyera] boys and girls and the police running after them and so on. It is the kir.d of projection that is important. The maxim in the ruling party is that they never accuse the police. But you have to accuse them when they deserve it. But don't use them as a scapegoat. My last point, Mr. Sathe, is that you have to go a long way because changing an out'ook is a very difficult thing and to change the outlook in the present set up is absolutely difficult.

SHRI BHUPESH GUPTA; He has started it with Mrs. Nargis Dutt on the one side and ^rs- Usha Malhotra on the other.

SHRIMATI PURABI MUKHOPA-DHYAY: Why do you grudge it? I do no1 know. Thank you very much for changing the orde and calling me.

SHRI BHUPESH GUPTA: How do We proceed? Mr. Makwana's clarifications first and then we have a statement from Mr. Sathe.

SHRI JAGDISH PRASAD MATHUR: There are &o many speakers left out.

THE VICE-CHAIRMAN (SHRI SWAISINGH SISODIA): The debate will go on. Now, there s another statement not connected with the discussion.

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SHRI NARASINGH PRASAD NANDA: The discussion will continue on Monday.

SHRI BHUPESH GUPTA; Sir, yesterday, Mr. Makwana made a statement. .. [Interruptions).

SHRI V. P. SATHE: I will give my reply on Monday so that the hon. Members can be well reported today.

SHRI BHUPESH GUPTA: Sir, once he has told the truth. Unwittingly, he has told the truth.

SHRI V. P. SATHE: And deliberately.

SHRIMATI PURABI MUKHOPA-DHYAY; He, has accepted that they are not giving proper coverage to the Members.

SHRI BHUPESH GUPTA: Sir, this is Mr. Sathe and his goodness because, from his inside, the truth came out without knowing the implication of what he said.

SHRI V. P. SATHE: I know the implication.

SHRI BHUPESH GUPTA: He would not be speaking today. The implication is this. If he had spoken, all would b<sub>e</sub> blocked out from the Opposition.

SHRI V. P. SATHE: When a Minister speaks, as you know, most of his speech is covered and, therefore, the others are left out. That i<sub>s</sub> why I said, I will not reply today.

SHRI BHUPESH GUPTA: When the Minister speaks sense, give it coverage. When the Minister speaks nonsense, cut it out. But then you ration out properly.

SHRI V. P. SATHE: I think, thia will apply t<sub>0</sub> the Members also.

SHRI BHUPESH GUPTA: Absolutely, because, in the competition between sense and nonsense you always win in the nonsense.

Sir, yesterday, Mr, Makwana made a statement.

THE VICE-CHAIRMAN (SHRI SAWATSINGH SISODIA): You please wait. We are not taking Up that item now. You please take your seat. Now, the hon. Minister for Information and Broadcasting will make a statement.

#### STATEMENT BY MINISTER

#### Revised terms, of reference of the Press Commission

THE MINISTER OF INFORMATION AND BROADCASTING AND SUPPLY AND REHABILITATION (SHRI V. P. SATHE): sir, I had mentioned in the House on 20-6-1980 that I wanted to place the revised terms of reference of the Press Commission before the House after these had been approved by the Cabinet. Accordingly, the revised terms of reference approved by the Cabinet are being laid on the Table of the House.

Regarding these revised terms, considerable thought has been given to the matter. The concerned Press associations and organisations were requested to offer specific suggestions, if any, for making the terms wider and more comprehensive. The Press associations/organisations generally welcomed the proposal and responded by making a number of suggestions which have been taken into consideration while finalising the revised terms.

The revised terms enlarge the area of inquiry, impart to these a greater applitude, add an element  $_0\mathrm{f}$  social and national reference and signify the great importance Government attaches to the Commission's work.

The Indian pres<sub>s</sub> has a glorious 3aet. It was an instrument in tha

hands of national leaders during the struggle for freedom which carried information, political awakening and cultural enlightenment not merely to those who could read the papers but, through' them, to other, who had the papers read to them. We feel the press, has a similar but distinctive role to play in our developing and democratic society. This role cannot be copied from models or historical developments abroad.

We regard an independent Press functioning in a professional and efficient manner a» essential to the society and also to the Government. la a developing country wedded to democracy, the Press has an important role not only as an industry but as a social institution and as a forum for informed discussions of public affairs. The nationbuilding efforts go on in a planned manner communication/ dissemination information on the development policies and generation of debates thereon are essential elements in this. The Press has, obviously, an important role and responsibility in the communication and development policies.

The press is more than an industry. It is an institution with a wide social impact. We would like it to become a forum for informed discussion of public affairs. For this to happen, journalists themselves have to appreciate their interests, responsibilities and social significance. It is against this background that the terms have been amplified and made relevant to the current challenges. Hence also our emphasis on protecting the citizen's right to privacy.

Closely connected with this is the role of advertising, whether Government, private, educational or commercial, in the finances of newspaper. In the earlier terms, advertising figured only as a possible source of pres-' sure.

While revising the terms, it has become possible to suggest that the